

# ORISSA HIGH COURT

FILING REPORT AS ON :25/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0010949/2023	AJIT @ AJI @ AJAYA DAS VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	DERABIS /134 /2023 () //
2	BLAPL/0010950/2023	RUCHI SINGH VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	//0 () //
3	BLAPL/0010951/2023	RAJOT PATRA @ RAJAT KUMAR PATRA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	MALKANGIRI /398 /2023 () //
4	BLAPL/0010952/2023	RAJOT PATRA @ RAJAT KUMAR PATRA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	MALKANGIRI /394 /2023 () //
5	BLAPL/0010953/2023	SIVA @ SWAPNESWAR PANIGRAHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TARASINGI /75 /2023 () //
6	BLAPL/0010954/2023	RAJ KISHORE SAHOO @ RAJU VS STATE OF ODISHA	DEVASHIS PANDA VS	BASELI SAHI PS /113 /2022 () //
7	BLAPL/0010955/2023	SEIKH JAVED VS STATE OF ODISHA	MANORANJAN PADHY VS	KORAPUT TOWN /45 /2023 () //
8	BLAPL/0010956/2023	RAJU SAHU VS STATE OF ODISHA	JAYADEBA BEHERA VS	PATNAGARH /165 /2023 () //
9	BLAPL/0010957/2023	SITAKANTA PRADHAN VS STATE OF ODISHA	CHHABI BEHERA VS	FATEGARH /46 /2023 () //
10	BLAPL/0010958/2023	BABRU BAHAN SAHANI VS STATE OF ODISHA	SOMANATH MITRA VS	PHIRINGIA /43 /2023 () //
11	BLAPL/0010959/2023	PRASANTA @ ADITYA SAHU @ BUDKIA VS STATE OF ODISHA	MANOJ KUMAR SAHOO VS	GOCHHAPADA /127 /2022 () //

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12	BLAPL/0010960/2023	RAKESH KUMAR MAHATO VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	RENGALI /62 /2023 () //
13	BLAPL/0010961/2023	MANAS RANJAN NAYAK @ MANAS NAIK VS STATE OF ODISHA	SUSANTA KUMAR NAYAK VS	DARGHA BAZAR /90 /2023 () //
14	BLAPL/0010962/2023	ABHISHEK MALI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JEYPORE TOWN /123 /2023 () //
15	BLAPL/0010963/2023	MANAS KUMAR MALLICK VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	/ /0 () //
16	BLAPL/0010964/2023	ANKATESWAR NAIK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KASHIPUR /101 /2023 () //
17	BLAPL/0010965/2023	PARTHA SENGUPTA VS STATE OF ODISHA	BISWARANJAN NAYAK VS	SAHADEV KHUNTA /303 /2023 () //
18	BLAPL/0010966/2023	BRUNDABAN DEHERI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //
19	BLAPL/0010967/2023	TAPAN JENA VS STATE OF ODISHA	DEBASISH PATNAIK VS	DHENKANAL TOWN /360 /2018 () //
20	BLAPL/0010968/2023	RAJ @ SARATHI PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SHERAGADA /174 /2023 () //
21	BLAPL/0010969/2023	BAPUNU KUMAR SAMAL VS STATE OF ODISHA	ARUN KUMAR CHAND VS	DHUSURI /211 /2023 () //
22	BLAPL/0010970/2023	HIRALAL KHASHWAHA VS STATE OF ODISHA	BABITA SAHU VS	DAMANJODI /75 /2022 () //
23	BLAPL/0010971/2023	PRADYUMNA KUMAR SAHOO @ PINKU	RAKESH KUMAR MALLICK	SPL.TASK FORCE /10 /2023

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		VS	VS	()
24	BLAPL/0010972/2023	STATE OF ODISHA SIMADRI SEDA	DEBASIS TRIPATHY	// SEMILLIGUDA /97 /2022
		VS	VS	()
25	BLAPL/0010973/2023	STATE OF ODISHA BUTU @ PRADEEP DAS	DEEPAK KU SAHOO	// MARSHAGHAI /453 /2023
		VS	VS	()
26	BLAPL/0010974/2023	STATE OF ODISHA ABHIMANYU NAIK	SARADA PRASAD DASH	// KARANJIA /235 /2023
		VS	VS	()
27	BLAPL/0010975/2023	STATE OF ODISHA PRAMOD KHILARI	RUDRA NARAYAN PARIJA	// BARGAON /20 /2023
		VS	VS	()
28	BLAPL/0010976/2023	STATE OF ODISHA NABIN BAIPARI @ RAMA	RAJIB LOCHAN PATNAIK	// UMERKOTE /4 /2022
		VS	VS	()
29	BLAPL/0010977/2023	STATE OF ODISHA KULU @ KULU HAIBUB @ KUNA MUNDA	BIKASH CHANDRA PARIJA	// SUKINDA /26 /2023
		VS	VS	()
30	BLAPL/0010978/2023	STATE OF ODISHA JITENDRA KINDO	RUDRA NARAYAN PARIJA	// BARGAON /188 /2022
		VS	VS	()
31	BLAPL/0010979/2023	STATE OF ODISHA MANAS @ MANAS RANJAN BEHERA	DEEPAK KU SAHOO	// MARSHAGHAI /453 /2023
		VS	VS	()
32	BLAPL/0010980/2023	STATE OF ODISHA SRIMATI SAHU	BIBHU PRASAD DAS	// JARAPADA /96 /2023
		VS	VS	()
33	BLAPL/0010981/2023	STATE OF ODISHA BABU @ RAKESH KUMAR PARIDA	PARSURAM PANDA	// GANIA /84 /2023
		VS	VS	()
34	BLAPL/0010982/2023	STATE OF ODISHA KHANDU PRADHAN	MAHES DAS	// BALLIGUDA /140 /2023
		VS	VS	()

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35	BLAPL/0010983/2023	STATE OF ODISHA RICHARD NAYAK @ RONY @ TUEL VS	MAHES DAS VS	// TUMUDIBANDHA /11 /2023 ()
36	BLAPL/0010984/2023	STATE OF ODISHA KABIRAJ BIBARA VS	S.S.RAY (2) VS	// CHANDRAPUR /8 /2021 ()
37	BLAPL/0010985/2023	STATE OF ODISHA BINOD MALLICK VS	MAHES DAS VS	// BALLIGUDA /210 /2023 ()
38	BLAPL/0010986/2023	STATE OF ODISHA NARAYAN BISOYI @ BABULA VS	SOUBHAGYA KUMAR DASH VS	// PURUSHOTTAMPUR /516 /2023 ()
39	BLAPL/0010987/2023	STATE OF ODISHA PRASANNA SAHU VS	CHINMAYA MOHANTY VS	// INDUASTRIAL,NISA /2 /2020 ()
40	BLAPL/0010988/2023	STATE OF ODISHA SIBA @ BHOI SETHI VS	AMITAV TRIPATHY VS	// DASPALLA /38 /2022 ()
41	BLAPL/0010989/2023	STATE OF ODISHA KALIA @ PRAANTA KUMAR SAHOO VS	CHINMAYA MOHANTY VS	// BOUDH /292 /2022 ()
42	BLAPL/0010990/2023	STATE OF ODISHA ABHINANDA BARIK @ LIKU VS	NAIBEDYA PRASAD SAMAL VS	// NAYAPALLI P.S. /145 /2023 ()
43	BLAPL/0010991/2023	STATE OF ODISHA KHADI MUDULI VS	DIGAMBAR SETHI VS	// BOIPARIGUDA /77 /2020 ()
44	BLAPL/0010992/2023	STATE OF ODISHA BABLU @ AMIYA MAHARANA VS	PARSURAM PANDA VS	// GANIA /84 /2023 ()
45	BLAPL/0010993/2023	STATE OF ODISHA RAJESH KULESIKA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	// RAYAGADA TOWN /215 /2022 () //

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46	BLAPL/0010994/2023	SUMIT KERKETTA VS STATE OF ODISHA	BISWARANJAN DALAI VS	RAJGANGPUR /46 /2023 () //
47	BLAPL/0010995/2023	DEBARCHAN SAHU @ HADU VS STATE OF ODISHA	DIPTI REKHA NANDA VS	/ /0 () //
48	BLAPL/0010996/2023	BITTU @ BIBEK BISOI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHAWANIPATNA TOWN /299 /2023 () //
49	BLAPL/0010997/2023	KALIA @ KALANDI BEHERA VS STATE OF ODISHA	BISWORANJAN SWAIN VS	NAIKANI-DIHI /98 /2023 () //
50	BLAPL/0010998/2023	SIPUN NAIK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	PANDAPADA /118 /2023 () //
51	BLAPL/0010999/2023	JITRU @ RAMA MURTY KHARA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /156 /2022 () //
52	BLAPL/0011000/2023	JOYEN SK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	/ /0 () //
53	BLAPL/0011001/2023	SUNNY KUMAR @ SUNNY SINGH VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	/ /0 () //
54	BLAPL/0011002/2023	ASHIRBAD PRADHAN VS STATE OF ODISHA	RAMDAS ACHARY VS	BANAPUR P.S. /54 /2023 () //
55	BLAPL/0011003/2023	DIBYA KUMBHAR VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	BARIPADA TOWN /594 /2023 () //
56	BLAPL/0011004/2023	SANATAN BEHERA @ PINTU VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	BALIPATNA /297 /2022 () //
57	BLAPL/0011005/2023	SARADA PRASAD MOHANTY	ARJEET MISHRA	MARSHAGHAI /157 /2023

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		VS	VS	()
58	BLAPL/0011006/2023	STATE OF ODISHA NARASINGHA BUDEK	DURLLABHA RANJAN MISHRA	// SONEPUR /13 /2021
		VS	VS	()
59	BLAPL/0011007/2023	STATE OF ODISHA MAHESWAR PRADHAN	SANTOSH KUMAR MAHANTY	// BHANJANAGAR /593 /2023
		VS	VS	()
60	BLAPL/0011008/2023	STATE OF ODISHA PANCHANAN NAYAK	MANAS KUMAR CHAND	// ADVA /77 /2022
		VS	VS	()
61	BLAPL/0011009/2023	STATE OF ODISHA SUSHANTA PUTEI	MANAS KUMAR CHAND	// BANGOMUNDA /62 /2023
		VS	VS	()
62	BLAPL/0011010/2023	STATE OF ODISHA JITENDRA KUSULIA	SUJATA JENA	// KESINGA /306 /2023
		VS	VS	()
63	BLAPL/0011011/2023	STATE OF ODISHA ANANTA TANGARANGA	S.S.RAY (2)	// CHANDRAPUR /7 /2021
		VS	VS	()
64	BLAPL/0011012/2023	STATE OF ODISHA BISWADARSHI DAS @ BISWAJIT DASH	OM SWARUP	// CHANDRASEKHARPUR /356 /2023
		VS	VS	()
65	BLAPL/0011013/2023	STATE OF ODISHA BRUNDABAN DEHERI	BIDESHI KUMAR GHADI	// / /0
		VS	VS	()
66	BLAPL/0011014/2023	STATE OF ODISHA N. KRISHNA	ASIT KUMAR JENA	// MOTU /127 /2023
		VS	VS	()
67	BLAPL/0011015/2023	STATE OF ODISHA J. GANESH	ASIT KUMAR JENA	// MOTU /127 /2023
		VS	VS	()
68	BLAPL/0011016/2023	STATE OF ODISHA SYED SAMAD KERMANI	JAYADEBA BEHERA	// / /0
		VS	VS	()

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69	BLAPL/0011017/2023	STATE OF ODISHA SADHU CHHATAR VS	SURYAKANTA DWIBEDI VS	// LARAMBA /53 /2023 ()
70	BLAPL/0011018/2023	STATE OF ODISHA SAHID @ TUBU MANDAL NAYAK VS	DR. SIMANCHALLA RANJIT VS	// KOTOAGARH /81 /2023 ()
71	BLAPL/0011019/2023	STATE OF ODISHA ASHIS KUMAR BEHERA VS	BISWARANJAN DALAI VS	// / /0 ()
72	BLAPL/0011020/2023	STATE OF ODISHA MINA @ SASHIKALA @ SHASHIKALA PANDA VS	PRAVASH CHANDRA JENA VS	// SAHADEV KHUNTA /350 /2023 ()
73	BLAPL/0011021/2023	STATE OF ODISHA KALIA @ HATUA @ BATA KRUSHNA KHATEI VS	BALAKRUSHNA RAY VS	// TALABANIA /59 /2023 ()
74	BLAPL/0011022/2023	STATE OF ODISHA NILAM @ NILAMBAR HARIJAN VS	SURYAKANTA DWIBEDI VS	// MAIDALPUR /80 /2023 ()
75	BLAPL/0011023/2023	STATE OF ODISHA B. VAMSHI VS	ASIT KUMAR JENA VS	// MOTU /127 /2023 ()
76	BLAPL/0011024/2023	STATE OF ODISHA SUKRA KHILLA VS	RAJIB LOCHAN PATNAIK VS	// MATHILI /113 /2021 ()
77	BLAPL/0011025/2023	STATE OF ODISHA KESHABA BHOI VS	SURYAKANTA DWIBEDI VS	// KHAPRAKHOL /160 /2023 ()
78	BLAPL/0011026/2023	STATE OF ODISHA KSHIRASINDHU KANDA @ KSHIRASINDHU @ BEDASIKANDA VS	SURYAKANTA DWIBEDI VS	// KHAPRAKHOL /138 /2023 ()
79	BLAPL/0011027/2023	STATE OF ODISHA MANTU DALAI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// KABISURYANAGAR /442 /2023 () //

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80	BLAPL/0011028/2023	DAMBARUDHAR TRIPATHY VS STATE OF ODISHA	DILLIP KUMAR PRADHAN VS	KHETRARAJPUR /209 /2023 () //
81	BLAPL/0011029/2023	JAPADHAR NAIK VS STATE OF ODISHA	PRABHAV BEHERA VS	KOMNA PS /161 /2023 () //
82	CMAPL/0000689/2023	PRASANNA KUMAR SATAPATHY VS STATE OF ODISHA	ADV. VS	// () //
83	CMAPL/0000690/2023	HALIMA BIBI and ORS. VS JUGAL KISHORE PATRA	ADV. VS	// () //
84	CMAPL/0000691/2023	ANJAN KUMAR DAS MOHAPATRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //
85	CMP/0001141/2023	MANORAMA NAYAK @ ROUT VS DIBAKAR ROUT	AMBUJA BANDHU PARIDA VS	// () //
86	CMP/0001142/2023	BHASKARA PARIDA VS BALAKRUSHNA PARIDA	AMITAV TRIPATHY VS	// () //
87	CMP/0001143/2023	GANDI ORAM VS JALAH ORAM	LALIT KUMAR MAHARANA VS	// () //
88	CMP/0001144/2023	DEBASISH SEN VS SUBHASIS SEN	PRAFULLA KUMAR LENKA VS	// () //
89	CMP/0001145/2023	RAJ KISHORE SAMAL VS ABHAYA KUMAR SAHOO	UPENDRA KUMAR SAMAL VS	// () //
90	CMP/0001146/2023	M/S. DALMIA CEMENT (BHARAT) LTD., SUNDARGARH VS M/S. KEDARNATH MINING PVT. LTD., SUNDARGARH	SHRADA PRASANNA SARANGI VS	// () //
91	CMP/0001147/2023	M/S. DALMIA CEMENT (BHARAT) LTD., SUNDARGARH	SHRADA PRASANNA SARANGI	//



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		VS	VS	0
92	CMP/0001148/2023	M/S. KEDARNATH MINING PVT. LTD., SUNDARGARH		//
		BATAKRUSHNA SAHOO	AJIT CHANDRA MOHAPATRA	//
		VS	VS	0
93	CMP/0001149/2023	PRANAKRUSHNA SAHOO		//
		SK.NASIM	BANSHIDHAR BAUG	//
		VS	VS	0
94	CMP/0001150/2023	ROKIYA BIBI		//
		SUKANTA KUMAR PRADHAN	HARAPRIYA SAHU	//
		VS	VS	0
95	CMP/0001151/2023	MALATI NAYAK		//
		DEBADUTTA GHOSH	NIRANJAN LENKA	//
		VS	VS	0
96	CMP/0001152/2023	MUCHIRAM BEHERA		//
		KUMUDINI PATEL	BYOMOKESH SAHOO	//
		VS	VS	0
97	CMP/0001153/2023	NIROJINI PATEL		//
		IFFCO KARMACHARI AND SHARMIK UNION, PARADIP	DEBENDRA MOHANTA	//
		VS	VS	0
98	CMP/0001154/2023	INDIAN FARMERS FERTILIZER CO-OPT. LTD., JAGATSINGHPUR		//
		MAYADHAR KHANDEI	AJIT KUMAR TRIPATHY	//
		VS	VS	0
99	CMP/0001155/2023	SUBANESWAR KHANDAI		//
		SABITRI SAHU	TUSAR KUMAR MISHRA	//
		VS	VS	0
100	CMP/0001156/2023	MINATI SAHU		//
		GYANA RANJAN MISHRA	BRAHMANANDA TRIPATHY	//
		VS	VS	0
101	CMP/0001157/2023	PURNIMA KAMILA		//
		DEVAVRAT DEBESH	LALIT KUMAR MAHARANA	//
		VS	VS	0
102	CMP/0001158/2023	SARAT CHANDRA DAS		//
		SIBA PRASAD SETHY	BHARAT JALLI	//
		VS	VS	0

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103	CMP/0001159/2023	TAPASWAINI SETHI AMARESH SARKAR VS	BIBEKANANDA BHUYAN VS	// // 0
104	CONTC/0007183/2023	MAGUNI CHARAN SAHOO @ RABI BUDHIA SAMAL VS	ADV. VS	// // 0
105	CONTC/0007184/2023	ANU GARG, IAS GOLAKA CHANDRA PADHI VS	ADV VS	// // 0
106	CONTC/0007185/2023	VISHAL K.DEV, PRINCIPAL SECY. TO GOVT., FINANCE DEPT. AJAYA KUMAR DASH VS	ADV VS	// // 0
107	CONTC/0007186/2023	VISHAL K.DEV, PRINCIPAL SECY. TO GOVT., FINANCE DEPT. NIROD CHANDRA MAHAPATRA VS	ADV VS	// // 0
108	CONTC/0007187/2023	VISHAL K.DEV, PRINCIPAL SECY. TO GOVT., FINANCE DEPT SACHIDANANDA MISHRA VS	ADV. VS	// // 0
109	CONTC/0007188/2023	ANU GARG, I.A.S. BANAMALI BEHERA VS	ADV. VS	// // 0
110	CONTC/0007189/2023	ANU GARG, I.A.S. SANTOSH KUMAR SAHOO VS	ADV. VS	// // 0
111	CONTC/0007190/2023	ANU GARG, I.A.S. CHAKRADHAR MISHRA VS	ADV. VS	// // 0
112	CONTC/0007191/2023	ANU GARG, I.A.S. PARAMANANDA SARANGI VS	ADV VS	// // 0
113	CONTC/0007192/2023	ANU GARG, I.A.S. UMA KANTA GOUDA VS	ADV VS	// // 0
		ANU GARG, I.A.S.		//

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114	CONTC/0007193/2023	SURENDRA CHARCHA VS BIJAYA KUMAR SETHI, O.A.S.	JITENDRA KUMAR NAIK VS	// 0
115	CONTC/0007194/2023	SATYA NARAYAN BARIK VS BIBEKANANDA SHARMA, I.A.S.	ADV VS	// 0
116	CONTC/0007195/2023	ABHIMANYU SAMAL VS ANU GARG, I.A.S.	ADV. VS	// 0
117	CONTC/0007196/2023	BIJAY KUMAR JENA VS DR. PURNA CHANDRA SAHOO, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, SAMBALPUR	ADV. VS	// 0
118	CONTC/0007197/2023	SANTOSH KUMAR ACHARJYA VS ARAVIND AGARWAL, I.A.S.	ADV. VS	// 0
119	CONTC/0007198/2023	PRITIBALA SINGH VS ASWATHY S., I.A.S.	ADV. VS	// 0
120	CONTC/0007199/2023	PRAFULLA KUMAR BAURI VS SWADHA DEV SINGH, IAS	ADV. VS	// 0
121	CONTC/0007200/2023	SANJUKTA KARAN VS KISHORE KUMAR PANDA, O.A.S. 1 (JB)	ADV. VS	// 0
122	CONTC/0007201/2023	AGASTI KUMAR SAHU VS S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT.	ADV. VS	// 0
123	CONTC/0007202/2023	K.RAJENDRA PRASAD PATRA @ RAJENDRA PRASAD PATRA VS BHASKAR CHANDRA SAHU, TAHASILDAR, POLASARA, GANJAM	ADV. VS	// 0
124	CONTC/0007203/2023	UDAYA MAJHI VS STATE OF ODISHA	ADV. VS	// 0
125	CONTC/0007204/2023	BALAKRUSHNA BIHARI	ADV	//

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		VS	VS	0
126	CONTC/0007205/2023	JYOTI RANJAN MISHRA, I.A.S. ANGIRA BAG	ADV	//
		VS	VS	0
127	CONTC/0007206/2023	SUSANTA KUMAR DASH, I.A.S. PRAVASINI PATI @ SARANGI	ADV	//
		VS	VS	0
128	CONTC/0007207/2023	BASANT KUMAR HATI, O.A.S. NILIMA MOHANTY	AKSHAYA KUMAR DORA	//
		VS	VS	0
129	CONTC/0007208/2023	SUBHAM SARMA, I.A.S. ABHAYA KUMAR BEHERA	ADV.	//
		VS	VS	0
130	CONTC/0007209/2023	BISHNUPADA SETHI, I.A.S. SARBESWAR NAYAK	ADV	//
		VS	VS	0
131	CONTC/0007210/2023	BISHNUPADA SETHI, I.A.S. BABULI CHARAN MALLIK	ADV.	//
		VS	VS	0
132	CONTC/0007211/2023	BISHNUPADA SETHI, I.A.S. LOCHAN SINGH	ADV.	//
		VS	VS	0
133	CONTC/0007212/2023	BISHNUPADA SETHI, I.A.S. SISIRABALA BEHERA	ADV.	//
		VS	VS	0
134	CONTC/0007213/2023	BISHNUPADA SETHI, I.A.S. BINAYA KUMAR SAHU	ADV.	//
		VS	VS	0
135	CONTC/0007214/2023	BISHNUPADA SETHI, I.A.S. NARAYAN BEHERA	ADV.	//
		VS	VS	0
136	CONTC/0007215/2023	BISHNUPADA SETHI, I.A.S. PRAHARAJ MAJHI	ADV.	//
		VS	VS	0

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		ANYA DAS, PROJECT DIRECTOR, D.R.D.A., NABARANGAPUR		//
137	CONTC/0007216/2023	BACHAN DEHURY	ADV.	//
		VS	VS	0
		BISHNUPADA SETHI, I.A.S.		//
138	CONTC/0007217/2023	TAPASWINI MALLIK	ADV.	//
		VS	VS	0
		BISHNUPADA SETHI, I.A.S.		//
139	CONTC/0007218/2023	SUBASH CHANDRA KHATUA	ADV.	//
		VS	VS	0
		BISHNUPADA SETHI, I.A.S.		//
140	CONTC/0007219/2023	SWARNALATA SINGH	ADV	//
		VS	VS	0
		BISHNUPADA SETHI, I.A.S.		//
141	CONTC/0007220/2023	TANKADHAR DIANI	ADV	//
		VS	VS	0
		BISHNUPADA SETHI, I.A.S.		//
142	CONTC/0007221/2023	BASANTA KUMAR MALLIK	ADV	//
		VS	VS	0
		BISHNUPADA SETHI, I.A.S.		//
143	CONTC/0007222/2023	NILAMANI DEHURY	ADV	//
		VS	VS	0
		BISHNUPADA SETHI, I.A.S.		//
144	CONTC/0007223/2023	SHASANKA SEKHAR PODH	ANIL KUMAR BEHERA	//
		VS	VS	0
		SATYABRATA SAHU, PRINCIPAL SECY., F AND E DEPT.		//
145	CONTC/0007224/2023	MANOJ KUMAR PRADHAN	ADV	//
		VS	VS	0
		BISHNUPADA SETHI, I.A.S.		//
146	CONTC/0007225/2023	BAMADEV SAHOO	ADV.	//
		VS	VS	0
		BIRANCHI NARAYAN MOHANTY, DIRECTOR OF ELEMENTARY EDUCATION, ODISHA		//
147	CONTC/0007226/2023	RAMESH CHANDRA BEHERA	ADV	//
		VS	VS	0
		BISHNUPADA SETHI, I.A.S.		//

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148	CONTC/0007227/2023	JYOTSNARANI PATRA VS ARABINDA AGRAWAL, SECY. TO GOVT. OF ODISHA, HIGHER EDUCATION DEPT.	ADV VS	// 0
149	CONTC/0007228/2023	MADHU SUDAN PADHY VS ARABINDA AGRAWAL, SECY. TO GOVT. OF ODISHA, HIGHER EDUCATION DEPT.	ADV. VS	// 0
150	CONTC/0007229/2023	NIRMAL CHANDRA PANI VS ARABINDA AGRAWAL, SECY. TO GOVT. OF ODISHA, HIGHER EDUCATION DEPT.	ADV. VS	// 0
151	CONTC/0007230/2023	SARBESWAR MISHRA VS ARABINDA AGRAWAL, SECY. TO GOVT. OF ODISHA, HIGHER EDUCATION DEPT.	ADV VS	// 0
152	CONTC/0007231/2023	SASMITA KANUNGO VS ARAVIND AGRAWAL, I.A.S.	ADV. VS	// 0
153	CONTC/0007232/2023	MANOJ KU.NAYAK VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0
154	CONTC/0007233/2023	RAGHUNATH BHUYAN VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0
155	CONTC/0007234/2023	BANITA SAHU VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0
156	CONTC/0007235/2023	ALEKHA SAMAL VS P.B. BARMA	ADV. VS	// 0
157	CONTC/0007236/2023	KASTURIKA PRADHAN VS AUROBINDA AGRARWAL, SECY., TO GOVT. H.E. DEPT.	ADV VS	// 0
158	CONTC/0007237/2023	RAMAKANTA BARIK VS ASWATHY., SECY., S AND ME DEPT.	ADV VS	// 0
159	CONTC/0007238/2023	BIPINA BIHARI ROUT	ADV	//

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		VS	VS	0
160	CONTC/0007239/2023	ASWATHY S., I.A.S		//
		DHIRENDRA KUMAR HOTA	ADV	//
		VS	VS	0
161	CONTC/0007240/2023	DEORANJAN KUMAR SINGH, IAS		//
		SAMBHUNATH PAIKARAY	ADV	//
		VS	VS	0
162	CONTC/0007241/2023	ASWATHY S., I.A.S.		//
		PRAFULLA KUMAR MALLIK	ADV.	//
		VS	VS	0
163	CONTC/0007242/2023	USHA PADHEE, IAS		//
		PRAVANJAN PANDA	ADV	//
		VS	VS	0
164	CONTC/0007243/2023	BIJAYA AMRUTA KULANGE, I.A.S.		//
		JITENDRA PRASAD SAHOO	ADV	//
		VS	VS	0
165	CONTC/0007244/2023	TRUPTI RANJAN SAHU, REGIONAL CHIEF OFFICER, HPCL, KHORDHA		//
		KAILASH CHANDRA MAHAPATRA	ADV.	//
		VS	VS	0
166	CONTC/0007245/2023	SATYABRATA SAHU, IAS		//
		PRADIPTA K.MOHANTY	DEBENDRA NATH MISRA	//
		VS	VS	0
167	CONTC/0007246/2023	NARAHARI SETHI		//
		RAJENDRA PRASAD MOHANTY	ADV.	//
		VS	VS	0
168	CONTC/0007247/2023	NARAHARI SETHI, DIRECTOR, HIGHER EDUCATION DEPT., ODISHA		//
		KARUNAKAR PANDA	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
169	CONTC/0007248/2023	BIJAY AMRUTA KULANGE, IAS		//
		HIRANMAY PAIK	ADV.	//
		VS	VS	0
170	CONTC/0007249/2023	ASWATHY S., I.A.S.		//
		PRABHAKAR CHHADIA	ADV	//
		VS	VS	0

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171	CONTC/0007250/2023	ASWATHY S., I.A.S. SAHADEB SARKAR VS	ADV VS	// // 0
172	CONTC/0007251/2023	ASWATHY S., I.A.S. MANOJ KUMAR TANTY VS	ADV. VS	// // 0
173	CONTC/0007252/2023	ASWATHY S., I.A.S. DEHURY MUNDA VS	ADV. VS	// // 0
174	CONTC/0007253/2023	ASWATHY S., I.A.S. RATAN MISTRY VS	ADV. VS	// // 0
175	CONTC/0007254/2023	ASWATHY S., I.A.S. KUBER MALIK VS	ADV VS	// // 0
176	CONTC/0007255/2023	ASWATHY S., I.A.S. MELARUS MINZ VS	BISWA PRAKASH DHAL VS	// // 0
177	CONTC/0007256/2023	CHANDRAKANTA MALLICK, TAHASILDAR, ROURKELA SRIKANTA PARIJA VS	ADV VS	// // 0
178	CONTC/0007257/2023	SATISH KUMAR GAJBHIYE, I.G. OF POLICE KEDARNATH SAHOO VS	ADV. VS	// // 0
179	CONTC/0007258/2023	SHISHIR KUMAR RATHA, COMMNR. OF ENDOWMENTS, ODISHA SANKAR BEHERA VS	ADV VS	// // 0
180	CONTC/0007259/2023	PRATEEK SINGH, I.P.S. ASHOK KUMAR ACHARYA VS	ADV VS	// // 0
181	CONTC/0007260/2023	SUSHANTA KUMAR DAS,DIRECTOR,SECONDARY EDU., ODISHA SATRUGHNA MALLIK VS MS. ASWATHY S., I.A.S.	ADV VS	// // 0 //



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182	CONTC/0007261/2023	AMLAN JYOTI PATRA VS RANJAN KUMAR DAS, I.A.S.	ADV VS	// ()
183	CONTC/0007262/2023	GADADHAR SETHI VS DR. KANHU CHARAN DHIR,OAS(SAG)	ADV VS	// ()
184	CONTC/0007263/2023	PARIKSHITA MALLICK VS DR. KANHU CHARAN DHIR,OAS(SAG)	ADV VS	// ()
185	CRLA/0001052/2023	DEBARAJ BIRA VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	BADAGADA /89 /2021 () //
186	CRLA/0001053/2023	GAJENDRA BEHERA VS STATE OF ODISHA	ANIMESH SINGH VS	KISHORENAGAR (ANUGUL) /4 /2019 () //
187	CRLA/0001054/2023	SUNIL KUMAR PRADHAN VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	COLLIERY /8 /2021 () //
188	CRLA/0001055/2023	MADAN NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GOVINDPUR /44 /2013 () //
189	CRLA/0001056/2023	CHAGULIA SINGH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	REMUNA /102 /2008 () //
190	CRLA/0001057/2023	BINOD DIPA VS STATE OF ODISHA	SK. ZAFARULLA VS	KANTAMAL /115 /2019 () //
191	CRLA/0001058/2023	BALIA @ BIJAY KUMAR BARIK VS STATE OF ODISHA	SK. ZAFARULLA VS	SORO /279 /2018 () //
192	CRLA/0001059/2023	RAMA KRUSHNA @ RAM KRISHNA SAHOO VS STATE OF ODISHA(VIG.)	DHIRENDRA KUMAR MOHAPATRA VS	SAMBALPUR VIGILANCE /65 /2015 () //
193	CRLA/0001060/2023	BISWANATH NAIK	DURGA PRASAD DHAL	BALASORE VIGILANCE /37 /2009

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		VS	VS	()
194	CRLA/0001061/2023	STATE OF ODISHA(VIG.) KANHU SING	SOUGAT DASH	// NILGIRI /168 /2021
		VS	VS	()
195	CRLLP/0000063/2023	STATE OF ODISHA INDIAN RAILWAY	AMITABH PRADHAN, C.G.C.	// / /0
		VS	VS	()
196	CRLMA/0000397/2023	KABIRAJ SAMAL SAHADEV SAMANTARAY @ SAHAVEV SAMANTRA ADV.		// / /0
		VS	VS	()
197	CRLMA/0000398/2023	STATE OF ODISHA GANDA DIGAL	ADV.	// / /0
		VS	VS	()
198	CRLMA/0000399/2023	STATE OF ODISHA SANGITA MISHRA	ASIT KUMAR JENA	// SAHID NAGAR P.S. /36 /2019
		VS	VS	()
199	CRLMC/0004388/2023	STATE OF ODISHA ARUNA KUMAR NAYAK	SUSANTA KUMAR DASH	// CUTTACK VIGILANCE /20 /2009
		VS	VS	()
200	CRLMC/0004389/2023	STATE OF ODISHA(VIG.) NIRMAL ROUT	PRIYA RANJAN SINGH	// DHENKANAL SADAR /402 /2022
		VS	VS	()
201	CRLMC/0004390/2023	STATE OF ODISHA RITA BHOI	APARESH BHOI	// RAIBANIA /60 /2010
		VS	VS	()
202	CRLMC/0004391/2023	STATE OF ODISHA M/S. SIKSHA O ANUSANDHAN	AMITABH NAIK	// / /0
		VS	VS	()
203	CRLMC/0004392/2023	UNION OF INDIA SANJAY AGARWAL	PATITAPABAN PANDA	// / /0
		VS	VS	()
204	CRLMC/0004393/2023	BIMAL KUMAR AGARWAL SUBHENDU ROUT @ SUVENDU MOHAN ROUT	SAROJ RANJAN SUBUDHI	// DHARMASALA /249 /2014
		VS	VS	()

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205	CRLMC/0004394/2023	STATE OF ODISHA SAMIRA DAS VS	NETRANANDA BISWAL VS	// NAUGAON /92 /2010 ()
206	CRLMC/0004395/2023	STATE OF ODISHA PARSURAM SWAIN VS	ARIJEET MISHRA VS	// / /0 ()
207	CRLMC/0004396/2023	BASANTA MAHARANA ISWAR CHANDRA SWAIN VS	LAXMIDHARA MAHAPATRA VS	// / /0 ()
208	CRLMC/0004397/2023	RASHMITA PALAI ASHOK JENA VS	MADAN SUNDAR BEHERA VS	// NANDIPADA /88 /2021 ()
209	CRLMC/0004398/2023	STATE OF ODISHA P.RAMAHARI PATRO VS	SANTOSH KUMAR MAHANTY VS	// / /0 ()
210	CRLMC/0004399/2023	STATE OF ODISHA DILLIP KUMAR PRADHAN @ DILU VS	AKSHAYA KUMAR SUBUDHI VS	// DELANGA /221 /2021 ()
211	CRLMC/0004400/2023	STATE OF ODISHA MANOJ GHOSAL VS	SURENDRA KUMAR MISHRA VS	// MATHILI /141 /2020 ()
212	CRLMC/0004401/2023	STATE OF ODISHA JYOTINDRIYA MOHANTY VS	NITYANANDA BEHURIA VS	// / /0 ()
213	CRLMC/0004402/2023	REPUBLIC OF INDIA (CBI) ARABINDA PANDA VS	KASHINATH PATTANAIAK VS	// CHAULIAGANJA /155 /2017 ()
214	CRLMC/0004403/2023	STATE OF ODISHA MAHARAGA GOCHHAYAT@MAHARGA VS	BIBHUTI BHUSAN BEHERA VS	// ANGUL SADAR PS /373 /2021 ()
215	CRLMC/0004404/2023	STATE OF ODISHA MANOJ KUMAR MOHARANA VS STATE OF ODISHA	SANGRAM MISHRA VS	// BALICHANDRAPUR /17 /2017 () //

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216	CRLMC/0004405/2023	TUSHAR KANTA SAMAL VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	AUL /384 /2022 () //
217	CRLMC/0004406/2023	T.V. RAO VS STATE OF ODISHA	NIRANJAN PANDA VS	TALCHER TOWN /395 /2022 () //
218	CRLMC/0004407/2023	ALOK KUMAR PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KASAFAL MARINE /19 /2020 () //
219	CRLMC/0004408/2023	BADRINARAYAN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	EOW,BHUBANESWAR /22 /2018 () //
220	CRLMC/0004409/2023	SANDEEP KUMAR MALLICK VS STATE OF ODISHA	SATYA PRAKASH SATAPATHY VS	/396 /2019 () //
221	CRLMC/0004410/2023	BHAGABAN DASH VS STATE OF ODISHA	BASUDEV PUJARI VS	PURUSHOTTAMPUR /175 /2009 () //
222	CRLMC/0004411/2023	GANESH JANI VS STATE OF ODISHA	PVS NANAJI ACHARY VS	KOTPAD /70 /2019 () //
223	CRLMC/0004412/2023	DIBAKAR SAHOO VS STATE OF ODISHA	PRASHANTA KUMAR DAS VS	MANGALA BAG /170 /2023 () //
224	CRLMC/0004413/2023	SACHIN GARG VS STATE OF ODISHA	JAGJIT SINGH CHHABRA VS	/ /0 () //
225	CRLMC/0004414/2023	ANIL PUHAN @ ANIL KUMAR PUHAN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	SAHADEV KHUNTA /322 /2019 () //
226	CRLMC/0004415/2023	JITU NAIK @ JITENDRA NAIK VS STATE OF ODISHA	ANITA SAHOO VS	KHANDAPARA /259 /2019 () //
227	CRLMC/0004416/2023	KHIROD CHANDRA MALLICK	ASHIS KUMAR MISHRA	MAHILA PS SAMBALPUR /38 /2023

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		VS	VS	()
		STATE OF ODISHA		//
228	CRLMC/0004417/2023	BASUDEV KIRSANI	MANORANJAN PADHY	PADWA /14 /2019
		VS	VS	()
		STATE OF ODISHA		//
229	CRLMC/0004418/2023	PAWAN KUMAR AGARWAL	TUSAR KUMAR MISHRA	PLANTSITE /348 /2018
		VS	VS	()
		STATE OF ODISHA		//
230	CRLMC/0004419/2023	THOMAS RAITA	RAKESH KUMAR DAS	PADMAPUR /49 /2022
		VS	VS	()
		STATE OF ODISHA		//
231	CRLMC/0004420/2023	CHITTARANJAN DEHURI	BIJAY KUMAR BEHERA	BEGUNIA P.S. /146 /2014
		VS	VS	()
		STATE OF ODISHA		//
232	CRLMP/0001887/2023	SAGARIKA MOHAPATRA	BIRENDRA KUMAR PADHI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
233	CRLMP/0001888/2023	MARGARATE@ MARGARET KULLU	MAHESH DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
234	CRLMP/0001889/2023	K.TAJESWAR RAO	SAMVIT MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
235	CRLMP/0001890/2023	DRAUPADI GUIN	BHABANI SANKAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
236	CRLMP/0001891/2023	GOLAP SWAIN	SIDHARTH PRASAD DAS	DIGAPAHANDI /150 /2023
		VS	VS	()
		STATE OF ODISHA		//
237	CRLMP/0001892/2023	POONAM KUMAR SAHU	SIDHARTH PRASAD DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
238	CRLMP/0001893/2023	SUPRABHA BEHERA	SANDIPAN MISHRA	/ /0
		VS	VS	()

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239	CRLMP/0001894/2023	STATE OF ODISHA MANOJ KARMAKAR VS COMMISSIONER OF POLICE, BBSR	SANTOSH KUMAR DWIVEDY VS	// /0 ()
240	CRLMP/0001895/2023	MANJULATA SAHOO VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	// /0 ()
241	CRLMP/0001896/2023	MANOJ KUMAR SWAIN VS SUSAMA SWAIN	SAMARENDRA BAHADUR VS	// /0 ()
242	CRLMP/0001897/2023	CHINMAYEE BISOI VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	// /0 ()
243	CRLMP/0001898/2023	AMIT KUMAR SA VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// /0 ()
244	CRLMP/0001899/2023	PRASANT KUMAR DAS VS D.G.OF VIGILANCE, ODISHA	SOUBHAGYA SWAIN VS	// /0 ()
245	CRLMP/0001900/2023	DR.SUBASH MOHAPATRA VS IIC KHANDAGIRI POLICE STATION	SURYAKANTA DASMOHAPATRA VS	// /0 ()
246	CRLMP/0001901/2023	SURYAKANTA BEHERA VS IIC GADISHAGODA POLICE STATION, PURI	SURYAKANTA DASMOHAPATRA VS	// /0 ()
247	CRLMP/0001902/2023	JAGANNATH NAYAK VS STATE OF ODISHA	JAYADEBA BEHERA VS	// /0 ()
248	CRLMP/0001903/2023	VINOTH KUMAR VS STATE OF ODISHA	P.ANUP DASH VS	// /0 ()
249	CRLMP/0001904/2023	LAXMIPRIYA SETHI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// /0 ()

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250	CRLMP/0001905/2023	BASANTI BHOI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	//0 () //
251	CRLMP/0001906/2023	GOLEKHA CHARAN PANDA VS STATE OF ODISHA	SUDARSAN BEHERA VS	//0 () //
252	CRLMP/0001907/2023	TARESWAR SWAIN VS STATE OF ODISHA	JAYADEBA BEHERA VS	//0 () //
253	CRLMP/0001908/2023	JYOTIRMAYEE DASH @ PANDA VS STATE OF ODISHA	PRASANT KUMAR SAHOO VS	//0 () //
254	CRLMP/0001909/2023	SAROJ KUMAR PRADHAN VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	//0 () //
255	CRLREV/0000510/2023	JYOTI BALA SAHOO @ YOTI BALA SAHOO VS STATE OF ODISHA	SAMVIT MOHANTY VS	BALIKUDA /160 /1995 () //
256	CRLREV/0000511/2023	MARIANUS MAJHI VS BISWAJIT MOHAPATRA	M. BALAKRISHNA RAO VS	//0 () //
257	CRLREV/0000512/2023	PREMANANDA SWAIN VS PRIYADARSHINI BEHERA	BIPLAB KUMAR DASH VS	//0 () //
258	CRLREV/0000513/2023	BIDYADHAR SAHU VS STATE OF ODISHA	BHARAT JALLI VS	KHALLIKOTE /176 /2021 () //
259	FAO/0000441/2023	RAJANIKANTA MOHANTY VS PRANATI BEHERA	DIGAMBARA MISHRA VS	// () //
260	MACA/0000903/2023	LAXMI NARAYAN PRADHAN VS PURNACHANDRA BADI	PRADEEP KUMAR MISHRA VS	// () //
261	MACA/0000904/2023	SWADHIN MOHANTY	PRADEEP KUMAR MISHRA	//

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		VS	VS	0
262	MACA/0000905/2023	PRASAN KUMAR SAHOO SRINIBASH CHAND	PRADEEP KUMAR MISHRA	//
		VS	VS	0
263	MACA/0000906/2023	PRASAN KUMAR SAHOO BABAJI PRADHAN	PRADEEP KUMAR MISHRA	//
		VS	VS	0
264	MACA/0000907/2023	KRUSHNA CHANDRA MOHARANA D.M., M/S. NATIONAL INSURANCE CO. LTD.	BIJOY DASMOHAPATRA	//
		VS	VS	0
265	MACA/0000908/2023	SANGEETA YADAV NATIONAL INSURANCE CO. LTD., BERHAMPUR	NITISH KUMAR MISHRA	//
		VS	VS	0
266	MACA/0000909/2023	DAMAYANTI BEHERA ORIENTAL INSURANCE CO. LTD.	ADAM ALI KHAN	//
		VS	VS	0
267	MACA/0000910/2023	BIMALADINI SAHIS DEBASIS ROUT	KAPILA CHARAN NAYAK	//
		VS	VS	0
268	MACA/0000911/2023	BIBEKANANDA SWARO ARABINDA DAS	KAPILA CHARAN NAYAK	//
		VS	VS	0
269	MATA/0000322/2023	DURYODHAN SAHOO BIMALENDU MISHRA	GOUTAM KUMAR ACHARYA	//
		VS	VS	0
270	MATA/0000323/2023	SILIPA MISHRA BHARAT BISOYI	RAJENDRA NARAYAN ROUT	//
		VS	VS	0
271	RPFAM/0000318/2023	ANITA KUMARI LENKA ASHAMANI SAMAL	KABIR KUMAR JENA	//
		VS	VS	0
272	RPFAM/0000319/2023	AJAYA KUMAR SAMAL PRAMOD KUMAR TRIPATHY	HEMANTA KUMAR RATSINGH	//
		VS	VS	0



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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
273	RPFAM/0000320/2023	SUJATA DASH NIRANJAN SETHY @ NIRANJAN SETHI VS	DEBASISH SAMAL VS	// // ()
274	RPFAM/0000321/2023	SUBHADRA SETHY DEBASHIS NAYAK VS	PRAVASH CHANDRA JENA VS	// // ()
275	RPFAM/0000322/2023	INDIRA PRIYADARSHINEE SHRUTISUDHA NAYAK VS	BIPLABA P.B. BAHALI VS	// // ()
276	RSA/0000398/2023	ABHIJIT NAYAK RANJAN KUMAR DIGAL VS	SUPRIYO RANJAN MAHAPATRA VS	// // ()
277	RSA/0000399/2023	MANAGING DIRECTOR,SOUTH CO.,BERHAMPUR STATE OF ODISHA VS	AJODHYA RANJAN DASH,A.G.A VS	// // ()
278	RVWPET/0000372/2023	MADHURI MAJHI RAMESH CH.MOHANTY VS	SAMVIT MOHANTY VS	// // ()
279	RVWPET/0000373/2023	STATE OF ODISHA VS	SACHIDANANDA NAYAK,A.S.C VS	// // ()
280	TRP(C)/0000317/2023	AMIN KHAN JHARANA PATEL VS	DIPTIREKHA NANDA VS	// // ()
281	TRP(C)/0000318/2023	ASHOK KUMAR PATEL TAMALA DALAI VS	ASHOK DAS VS	// // ()
282	TRP(C)/0000319/2023	SIMANCHALA DALAI JASODA GOCHHI VS	ANITA SAHOO VS	// // ()
283	TRP(C)/0000320/2023	RAMESH KUMAR GOCHHI RANJEETA PRADHAN VS	SIDHARTH PRASAD DAS VS	// // ()
		AKSHAYA KUMAR PRADHAN		//

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284	WA/0002423/2023	ORISSA UNIVERSITY OF AGRICULTURAL AND TECHNICAL EDUCATION VS DR. LATA MALIK	INDULGYA MOHAPATTAJOSHI VS	// 0 //
285	WA/0002424/2023	SAROJINI NAYAK VS JOGESH CHANDRA NAYAK	BINAYAK PRASHAD MOHANTY VS	// 0 //
286	WA/0002425/2023	STATE OF ODISHA VS DR. PURNA CHANDRA GIRI	RABI NARAYAN MISHRA,A.G.A VS	// 0 //
287	WA/0002426/2023	STATE OF ODISHA VS CHITTA RANJAN BISWAL	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
288	WA/0002427/2023	STATE OF ODISHA VS SK SAIFUR RAHEMAN	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
289	WA/0002428/2023	STATE OF ODISHA VS HARIHAR MAJHI	SASWAT DAS,A.G.A VS	// 0 //
290	WA/0002429/2023	STATE OF ODISHA VS CHHABIRAM PODH	TARUN PATNAIK, A.S.C. VS	// 0 //
291	WA/0002430/2023	STATE OF ODISHA VS AJAYA KUMAR BHOI	Y.S.P. BABU, A.G.A. VS	// 0 //
292	WA/0002431/2023	STATE OF ODISHA VS JOGENDRANATH PATULIA	Y.S.P. BABU, A.G.A. VS	// 0 //
293	WA/0002432/2023	ANANDA AGRAWAL@SINGHANIA VS ADDL. COMMISSIONER CONSOLIDATION AND SETTLEMENT, SAMBALPUR	TUSAR KUMAR MISHRA VS	// 0 //
294	WA/0002433/2023	ANANDA AGRAWAL @ SINGHANIA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
295	WA/0002434/2023	SURENDRA NATH MOHAPATRA	DIGAMBARA MISHRA	//

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		VS	VS	0
		STATE OF ODISHA		//
296	WA/0002435/2023	STATE OF ODISHA	Y.S.P. BABU, A.G.A.	//
		VS	VS	0
		SANATAN SING		//
297	WA/0002436/2023	STATE OF ODISHA	Y.S.P. BABU,A.G.A	//
		VS	VS	0
		RAMA CHANDRA SINGH		//
298	WA/0002437/2023	KRUSHNA CHANDRA MOHANTY	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
299	WA/0002438/2023	MANOJ KUMAR BEHERA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
300	WA/0002439/2023	STATE OF ODISHA	BIBHU PRASAD TRIPATHY,A.G.A	//
		VS	VS	0
		RAJENDRA CHANDRA SATPATHY		//
301	WP(C)/0031390/2023	ANUSAYA DAS	ABANI KANTA DASH	//
		VS	VS	0
		STATE OF ORISSA		//
302	WP(C)/0031391/2023	RADHAKANTA DASH	ABANI KANTA DASH	//
		VS	VS	0
		STATE OF ORISSA		//
303	WP(C)/0031392/2023	JAYAKRUSHNA NANDI	ABANI KANTA DASH	//
		VS	VS	0
		STATE OF ORISSA		//
304	WP(C)/0031393/2023	JAYANTA KUMAR BEHERA	ABANI KANTA DASH	//
		VS	VS	0
		STATE OF ORISSA		//
305	WP(C)/0031394/2023	PRAFULLA KUMAR PRADHAN	ABANI KANTA DASH	//
		VS	VS	0
		STATE OF ORISSA		//
306	WP(C)/0031395/2023	GAJENDRA KUMAR MOHANTY	ABANI KANTA DASH	//
		VS	VS	0

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307	WP(C)/0031396/2023	STATE OF ORISSA SUSIL KUMAR PRUSTY VS	ABANI KANTA DASH VS	// // ()
308	WP(C)/0031397/2023	STATE OF ODISHA BIJAYA SRICHANDAN VS	ARUPANANDA GOSWAMY VS	// // ()
309	WP(C)/0031398/2023	STATE OF ODISHA JUDHISTHIR BARIKI VS	ABANI KANTA DASH VS	// // ()
310	WP(C)/0031399/2023	STATE OF ODISHA SUMANTA KUMAR DAS VS	ABANI KANTA DASH VS	// // ()
311	WP(C)/0031400/2023	STATE OF ODISHA MAHESWAR SAHOO VS	SUSANTA KUMAR BARAL VS	// // ()
312	WP(C)/0031401/2023	AUTHORIZED OFFICER, ODISHA GRAMYA BANK, DHENKANAL PRAFULLA CHANDRA MALIK VS	ABANI KANTA DASH VS	// // ()
313	WP(C)/0031402/2023	STATE OF ORISSA HAREKRISHNA PANDA VS	ABANI KANTA DASH VS	// // ()
314	WP(C)/0031403/2023	STATE OF ORISSA RAMA CHANDRA DASH VS	ABANI KANTA DASH VS	// // ()
315	WP(C)/0031404/2023	STATE OF ORISSA RANJIT KUMAR MALLA VS	ABANI KANTA DASH VS	// // ()
316	WP(C)/0031405/2023	STATE OF ORISSA SANJUKTA DEVI VS	ARUPANANDA GOSWAMY VS	// // ()
317	WP(C)/0031406/2023	STATE OF ODISHA ARUNA KUMAR PRUSTY VS STATE OF ORISSA	ABANI KANTA DASH VS	// // ()

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318	WP(C)/0031407/2023	MEERA MUKHI VS STATE OF ODISHA	ARUPANADA GOSWAMY VS	// 0 //
319	WP(C)/0031408/2023	AKSHY KUMAR BAGAL VS STATE OF ORISSA	ABANI KANTA DASH VS	// 0 //
320	WP(C)/0031409/2023	PRAKASH CHANDRA JENA VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
321	WP(C)/0031410/2023	RAMANATH PANDA VS STATE OF ORISSA	ABANI KANTA DASH VS	// 0 //
322	WP(C)/0031411/2023	MINATI SAHOO VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
323	WP(C)/0031412/2023	RASAMANI BEHERA VS STATE OF ORISSA	ABANI KANTA DASH VS	// 0 //
324	WP(C)/0031413/2023	PRANABANDHU BEHERA VS STATE OF ORISSA	ABANI KANTA DASH VS	// 0 //
325	WP(C)/0031414/2023	TARINISEN MAHARANA VS STATE OF ORISSA	ABANI KANTA DASH VS	// 0 //
326	WP(C)/0031415/2023	DHANESWAR JENA VS STATE OF ORISSA	ABANI KANTA DASH VS	// 0 //
327	WP(C)/0031416/2023	SHESHADEV ROUT @ ROUSTRAY VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
328	WP(C)/0031417/2023	ANADI CHARAN MALIK VS STATE OF ORISSA	ABANI KANTA DASH VS	// 0 //
329	WP(C)/0031418/2023	SHESHADEV ROUT @ ROUSTRAY	SUBHENDU KUMAR NAYAK	//

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		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0031419/2023	GOLAK CHANDRA BEHERA	ABANI KANTA DASH	//
		VS	VS	0
		STATE OF ORISSA		//
331	WP(C)/0031420/2023	ANADI CHARAN JENA	ABANI KANTA DASH	//
		VS	VS	0
		STATE OF ORISSA		//
332	WP(C)/0031421/2023	SHESHADEV ROUT @ ROURAY	SUBHENDU KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0031422/2023	MAHESWAR BEHERA	ABANI KANTA DASH	//
		VS	VS	0
		STATE OF ORISSA		//
334	WP(C)/0031423/2023	NARESH KUMAR SAHU	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0031424/2023	AKHOBYA KUMAR MOHAPATRA	PRAFULLA KUMAR KAR	//
		VS	VS	0
		COLLECTOR, BHADRAK		//
336	WP(C)/0031425/2023	MANA MOHAN BHUYAN	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0031426/2023	SANJEEB KUMAR PRADHAN	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0031427/2023	ALEKHA CHANDRA ROUT	RABINDRA NATH BARIK	//
		VS	VS	0
		INSPECTOR OF SUPPLIES, ATTABIRA		//
339	WP(C)/0031428/2023	AKHOBYA KUMAR MOHAPATRA	PRAFULLA KUMAR KAR	//
		VS	VS	0
		COLLECTOR, BHADRAK		//
340	WP(C)/0031429/2023	ALLI @ ALI AHEMAD	SANJIB KUMAR BHANJADEO	//
		VS	VS	0

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341	WP(C)/0031430/2023	M.D., ODISHA FOREST DEVELOPMENT CORP. LTD., BBSR M/S. SEVEN HILLS ESTATE LTD., PURI VS	SMITA RANJAN PATNAIK VS	// // ()
342	WP(C)/0031431/2023	M/S. SEVEN HILLS ESTATE FLAT OWNERS ASSOCIATION, PURI DHIRENDRA JENA VS	PRAFULLA KUMAR KAR VS	// // ()
343	WP(C)/0031432/2023	STATE OF ODISHA UGRASEN NAIK VS	PRAKASH CHANDRA MISHRA VS	// // ()
344	WP(C)/0031433/2023	THE G.M., M.C.L., SUNDARGARH DIGAMBAR MALIK VS	BIBHUTI BHUSAN CHOUDHURY VS	// // ()
345	WP(C)/0031434/2023	STATE OF ODISHA NALINIKANTA DAS VS	ANUP KUMAR PATTNAIK VS	// // ()
346	WP(C)/0031435/2023	STATE OF ODISHA M/S VBR INFRATECH INDIA PVT. LTD., KARNATAK VS	PRABODHA CHANDRA NAYAK VS	// // ()
347	WP(C)/0031436/2023	STATE OF ODISHA LACHMINATH BHOTRA VS	DIPTI RANJAN BHOKTA VS	// // ()
348	WP(C)/0031437/2023	SONADEI BHOTRUNI INST. OF PHARMACEUTICAL SCIENCES, BALASORE VS	JYOTI RANJAN DEO VS	// // ()
349	WP(C)/0031438/2023	STATE OF ODISHA M/S.MAA VAISHNODEVI CONSTRUCTION, BBSR VS	ASIT KUMAR DASH VS	// // ()
350	WP(C)/0031439/2023	THE COMMISSIONER OF CT AND GST, ODISHA M/S JTOTIN KUMAR SAHOO VS	ASIT KUMAR DASH VS	// // ()
351	WP(C)/0031440/2023	THE COMMNR. OF COMMERCIAL TAXES AND GST, ODISHA DEBASMITA SAHU VS	SUSHANTA KUMAR MISHRA VS	// // ()
		STATE OF ODISHA		//

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352	WP(C)/0031441/2023	SUJATA ROUT VS UNION OF INDIA	PRAMOD KUMAR ROUT VS	// 0 //
353	WP(C)/0031442/2023	GOPAL SUBUDHI PATNALA @ P. GOPAL SUBUDHI VS GENERAL MANAGER, HINDUSTAN AERONAUTICS LTD.,KORAPUT	JATINDRA KUMAR MOHAPATRA VS	// 0 //
354	WP(C)/0031443/2023	AJAY KUMAR MISHRA VS THE COMMNR. OF COMMERCIAL TAXES AND GST, ODISHA, CUTTACK	ABHISHEK DASH VS	// 0 //
355	WP(C)/0031444/2023	RENUBALA BARIK VS STATE OF ODISHA	RAJIT KUMAR PRADHAN VS	// 0 //
356	WP(C)/0031445/2023	M/S.JANAKI STEEL PVT. LTD., CUTTACK VS JOINT COMMISSIONER OF STATE TAX APPEAL, CUTTACK II RANGE	UMESH CHANDRA BEHURA VS	// 0 //
357	WP(C)/0031446/2023	SARADA PRASAN DAS VS GOVT OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
358	WP(C)/0031447/2023	SADASIBA SAHOO VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	// 0 //
359	WP(C)/0031448/2023	NATHA JUANGA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
360	WP(C)/0031449/2023	M/S. BAMBINO PASTA FOOD INDUSTRIES PVT. LTD., Bhubaneswar VS THE COMMISSIONER OF CT AND GST, ODISHA	ASIT KUMAR DASH VS	// 0 //
361	WP(C)/0031450/2023	SRIKRISHNA ESTATE AND CONSTRUCTION PVT. LTD., BBSR VS STATE OF ODISHA	ABHIRAM VS	// 0 //
362	WP(C)/0031451/2023	M/S.G.D. ASSOCIATES PVT. LTD., CUTTACK VS THE COMMISSIONER OF CT AND GST, ODISHA	ASIT KUMAR DASH VS	// 0 //
363	WP(C)/0031452/2023	MANIKA SOREN	MANOJ KUMAR PANDA	//



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		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0031453/2023	GYANENDRA ROUT	SYAMALENDU PATTNAIK	//
		VS	VS	0
		REGIONAL MANAGER, R.B.I., BBSR		//
365	WP(C)/0031454/2023	PRATIMA SUNANI	BANSHIDHAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0031455/2023	SHYAM SUNDAR DANGUA	DR.PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0031456/2023	JOBEDA KHATUN	SHIVSANKAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0031457/2023	LAXMAN NAIK	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0031458/2023	STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	//
		VS	VS	0
		KALINDI CHARAN SAHOO		//
370	WP(C)/0031459/2023	UMESH MISHRA	PRASANTA KUMAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0031460/2023	ANIL KUMAR SAHOO	SAROJ KUMAR SAHOO	//
		VS	VS	0
		STATE BANK OF INDIA, RECOVERY BRANCH, MADHUPATNA, CUTTACK		//
372	WP(C)/0031461/2023	RAMAKANTA PRADHAN	KUNJA SUNDAR DAS	//
		VS	VS	0
		COLLECTOR AND DIST.MAGISTRATE, KENDRAPARA		//
373	WP(C)/0031462/2023	ADITYA KUMAR GIRI	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0031463/2023	SARAT CHANDRA PANDA	MONOMOY BASU	//
		VS	VS	0

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375	WP(C)/0031464/2023	STATE OF ODISHA SATYA NARAYAN ACHARYA VS	BED PRAKASH DALAI VS	// // ()
376	WP(C)/0031465/2023	STATE OF ODISHA RATNAMANI DEVI VS	BISHAL BAIVAB VS	// // ()
377	WP(C)/0031466/2023	STATE OF ODISHA BUDHADEV MEENAKA VS	PRASANTA KUMAR TRIPATHY VS	// // ()
378	WP(C)/0031467/2023	STATE OF ODISHA DR. SIBA PRASAD NAYAK VS	BED PRAKASH DALAI VS	// // ()
379	WP(C)/0031468/2023	STATE OF ODISHA BIJAYA KUMAR CHOUDHURY VS	BANSHIDHAR SATAPATHY VS	// // ()
380	WP(C)/0031469/2023	STATE OF ODISHA BANAMBAR SAHU VS	RAKESH SAHU VS	// // ()
381	WP(C)/0031470/2023	STATE OF ODISHA TRINATH KHURA VS	DURGESH NARAYAN RATH VS	// // ()
382	WP(C)/0031471/2023	STATE OF ODISHA AKSHAYA KUMAR MOHAPATRA VS	SATYABRATA SATAPATHY VS	// // ()
383	WP(C)/0031472/2023	STATE OF ODISHA JAYARAM NAYAK VS	KISHORE KUMAR MISHRA VS	// // ()
384	WP(C)/0031473/2023	BALARAM SWAIN PADMINEE JANI VS	NIRMAL CHANDRA DAS VS	// // ()
385	WP(C)/0031474/2023	STATE OF ODISHA STATE OF ODISHA VS ANIRUDHA SAHU	MANOJA KUMAR KHUNTIA.A.G.A VS	// // () //

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386	WP(C)/0031475/2023	SANA NAIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
387	WP(C)/0031476/2023	JANAKI PRADHAN VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
388	WP(C)/0031477/2023	MANOJ KUMAR BUDHIA VS COLLECTOR-CUM-SPECIAL LAND ACQUISITION OFFICER,BHAWANIPATNA	ASIT KUMAR PATTNAIK VS	// 0 //
389	WP(C)/0031478/2023	M/S. GOPAL RAM AND SONS VS ADDL. STATE TAX OFFICER,CUTTACK	JIBAN JYOTI PRADHAN VS	// 0 //
390	WP(C)/0031479/2023	NIMAI CHARAN SINGH VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
391	WP(C)/0031480/2023	GOPAL MOHANTY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
392	WP(C)/0031481/2023	ASHIRBAD JENA VS STATE OF ODISHA	DR. SUSANT KUMAR KANUNGO VS	// 0 //
393	WP(C)/0031482/2023	SUNITA SAIDARSHINI BEHERA VS SANKAR PRASAD BEHERA	PRATAP KUMAR NAYAK VS	// 0 //
394	WP(C)/0031483/2023	ABHIMANYU THATOI VS SANATAN THATOI	GANESH PRASAD SAMAL VS	// 0 //
395	WP(C)/0031484/2023	RAJESH KUMAR PARIDA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
396	WP(C)/0031485/2023	CHINMAYA PANDA VS THE CHAIRMAN, NHAI, NEW DELHI	SANTOSH KUMAR DWIVEDY VS	// 0 //
397	WP(C)/0031486/2023	SURINDER SINGH	SITANSU MOHAN SINGH	//

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		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0031487/2023	ABDUL JABBAR KHAN	ALOK KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0031488/2023	M/S R.K. TRANSPORT AND CONSTRUCTION PVT. LTD	SUNDA MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0031489/2023	RAJU KUMAR SINGH	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0031490/2023	SANJAY KUMAR KHANDELWAL	SANTOSH KUMAR DWIVEDY	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0031491/2023	SUBAS CHANDRA PANIGRAHI	UPENDRA SAHU	//
		VS	VS	0
		NITYANANDA PRADHAN		//
403	WP(C)/0031492/2023	MANAS RANJAN BEHERA	BISHNU BRATA SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0031493/2023	DUTIKRUSHNA GOPA	SANTOSH KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0031494/2023	LALA HARIPRASAD CHAND	BIPIN KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0031495/2023	MANGULI JENA	TRILOCHAN DASH	//
		VS	VS	0
		THE COLLECTOR, JAJPUR		//
407	WP(C)/0031496/2023	RAMESH BEHERA	BIPIN KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0031497/2023	JUDHISTIR SAHU	SRIKANTA KUMAR NATH	//
		VS	VS	0

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409	WP(C)/0031498/2023	THE COLLECTOR, DHENKANAL BHARAT CHANDRA NAIK VS STATE OF ODISHA	ANIL KUMAR DAS VS	// // ()
410	WP(C)/0031499/2023	M/S AGRICULTURAL PRODUCT STORAGE, GANJAMAMITAV TRIPATHY VS STATE OF ODISHA	VS	// ()
411	WP(C)/0031500/2023	DHIRENDRA NATH SAMAL VS COMMNR., LAND REFORMS, CUTTACK	PRAVAT RANJAN SUTAR VS	// ()
412	WP(C)/0031501/2023	BHAGABAN NAYAK VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// ()
413	WP(C)/0031502/2023	GOPAL KRUSHNA PADHY VS ADDL. COMMNR. SETTLEMENT AND CONSOLIDATION, BERHAMPUR	BIKRAM KESHARI RAJ VS	// ()
414	WP(C)/0031503/2023	KEDARESWAR NANDA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// ()
415	WP(C)/0031504/2023	GOPAL KRUSHNA PADHY VS ADDL. COMMNR. SETTLEMENT AND CONSOLIDATION, BERHAMPUR	BIKRAM KESHARI RAJ VS	// ()
416	WP(C)/0031505/2023	RAMANUJ DAS VS COMMNR., CUM SECY TO GOVT. OF ODISHA, S AND ME DEPT., BBSR	LALATENDU SAMAL VS	// ()
417	WP(C)/0031506/2023	KALPANA GIRI VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// ()
418	WP(C)/0031507/2023	JAGANNATH ADHIKARI VS COMMNR. CUM SECY TO GOVT. OF ODISHA, FISHERIES AND ARD DEPT., BBSR	SUMAN ROUTRAY VS	// ()
419	WP(C)/0031508/2023	SATYARANJAN JATI VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// ()

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420	WP(C)/0031509/2023	BHRAMARBAR BEHERA VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //
421	WP(C)/0031510/2023	M/S SHANKAR TALKIES, CUTTACK VS CHAIRMAN ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP., BBSR	PRAMOD KUMAR NAYAK VS	// 0 //
422	WP(C)/0031511/2023	ROHIT KUMAR PATEL VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
423	WP(C)/0031512/2023	PARBATI PAL VS COMMISSIONER OF ENDOWMENTS, BBSR	BIBHUTI RANJAN MOHANTY VS	// 0 //
424	WP(C)/0031513/2023	DEBENDRA NATH MOHANTA VS STATE OF ODISHA	KISHORE KUMAR MOHANTA VS	// 0 //
425	WP(C)/0031514/2023	SHASHADHAR JENA VS THE COLLECTOR, JAJPUR	TRILOCHAN DASH VS	// 0 //
426	WP(C)/0031515/2023	BABAJI CHARAN JENA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
427	WP(C)/0031516/2023	SARAT KUMAR ROUT VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
428	WP(C)/0031517/2023	BIJAY KUMAR SETHI VS STATE OF ODISHA	BISWAJIT SAHOO VS	// 0 //
429	WP(C)/0031518/2023	RANJITA SAHU VS STATE OF ODISHA	GOUTAM KUMAR ROUSTRAY VS	// 0 //
430	WP(C)/0031519/2023	JAGADISH CHHACHHAN VS STATE OF ODISHA	RAJIB RATH VS	// 0 //
431	WP(C)/0031520/2023	ASHOK KUMAR PATTANAYAK	PRASANNA KUMAR MISHRA	//

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		VS	VS	0
		UNION OF INDIA		//
432	WP(C)/0031521/2023	RANJAN KUMAR MISHRA	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0031522/2023	BAJRANG LAL AGRAWAL	BISWAMBAR MOHANTY	//
		VS	VS	0
		THE COMMNR. OF ENDOWMENT, ODISHA		//
434	WP(C)/0031523/2023	PRAMOD KUMAR ROUT	ASHOK KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0031524/2023	DEEPAK KUMAR ROUSTRAY	RAKESH KUMAR SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0031525/2023	ASHOK KUMAR BHAGAT	BRAJA KISHORE SAHOO	//
		VS	VS	0
		NATIONAL HIGHWAY AUTHORITY OF INDIA, BBSR		//
437	WP(C)/0031526/2023	ROHIT KUMAR BISWAL	RAMA CHANDRA RAY	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0031527/2023	RANJAN KUMAR SETHI	JAYDEEP PAL	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0031528/2023	SUKANTA SAHOO	BRAHMANANDA TRIPATHY	//
		VS	VS	0
		THE COLLECTOR, KHURDA		//
440	WP(C)/0031529/2023	M/S KSHIROD KUMAR NAYAK, KENDRAPARA	SUBASH CHANDRA SAHOO	//
		VS	VS	0
		THE DY. COMMNR OF CT AND GST, KENDRAPARA		//
441	WP(C)/0031530/2023	M/S. NALIN KUMAR SWAIN, JAGATSINGHPUR	ITISHREE TRIPATHY	//
		VS	VS	0
		JOINT COMMNR. OF STATE TAX (APPEAL), CTC		//
442	WP(C)/0031531/2023	M/S DAS AND SONS INFRACON PVT. LTD., BERHAMPUR	ANANBALA ROY CHOUDHURY	//
		VS	VS	0

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443	WP(C)/0031532/2023	THE CHAIRMAN, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI BIDYADHAR SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// // ()
444	WP(C)/0031533/2023	M/S DAS AND SONS INFRACON PVT. LTD., BERHAMPUR VS THE CHAIRMAN, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	ANANBALA ROY CHOUDHURY VS	// ()
445	WP(C)/0031534/2023	RUDRA PRATAP SINGH RATHAUR VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// ()
446	WP(C)/0031535/2023	PRATIVA RANI PANDA VS THE PRINCIPAL SECY. TO GOVT., H AND FW DEPT., BBSR	GOPAL PRASAD JENA VS	// ()
447	WP(C)/0031536/2023	PRANATI SAHOO VS THE PRINCIPAL SECY. TO GOVT., H AND FW DEPT., BBSR	GOPAL PRASAD JENA VS	// ()
448	WP(C)/0031537/2023	ANAND KUMAR SHARMA VS ODISHA STATE BAR COUNCIL, CUTTACK	SUSANTA KUMAR BARAL VS	// ()
449	WP(C)/0031538/2023	RASMITA PRADHAN VS STATE OF ODISHA	NIHAL RATH VS	// ()
450	WP(C)/0031539/2023	SANTOSH KUMAR AGRAWAL VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	// ()
451	WP(C)/0031540/2023	SASMITA MOHANTY VS L.G.BROTHERS LORRY SERVICES, NEW DELHI	KAPILA CHARAN NAYAK VS	// ()
452	WP(C)/0031541/2023	SABITA NAYAK VS ANNAPURNA PRADHAN	JITENDRA KUMAR MISHRA (2) VS	// ()
453	WP(C)/0031542/2023	SIMANCHAL MAHARANA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// ()



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454	WP(C)/0031543/2023	SARADA PRASANA PATTANAİK VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
455	WP(C)/0031544/2023	D. RAMELA PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
456	WP(C)/0031545/2023	PRADEEP KUMAR SAHU VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
457	WP(C)/0031546/2023	E. VENKESWAR RAO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
458	WP(C)/0031547/2023	BRUSHABA SAHU VS DIST. COLLECTOR, ANGUL	OM SWARUP VS	// 0 //
459	WP(C)/0031548/2023	ANUSUYA PATRA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
460	WP(C)/0031549/2023	TUKUNA SETHI VS SUBHALAXMI SETHI	MAHESWAR MOHANTY VS	// 0 //
461	WP(C)/0031550/2023	M/S SABUJA SATHI FARMERS PRODUCE COMPANY VS STATE OF ODISHA	<del>MINUSUBHAWAN DAS</del> VS	// 0 //
462	WP(C)/0031551/2023	TRIPATI PANIGRAHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
463	WP(C)/0031552/2023	SUBASINI DASH VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
464	WP(C)/0031553/2023	INSTITUTE OF TECHNICAL TRAINING, SUNDARGARH VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
465	WP(C)/0031554/2023	LALBAHADUR SAHU	CHINMAYA MOHANTY	//

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		VS	VS	0
		STATE OF ODISHA		//
466	WP(C)/0031555/2023	M/S. RADHARANI COMMERCIAL PVT. LTD.	KSHIROD KUMAR SAHOO	//
		VS	VS	0
		COMMISSIONER OF COMMERCIAL TAXES AND GST,ODISHA		//
467	WP(C)/0031556/2023	K.PURNA CHANDRA PATRA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
468	WP(C)/0031557/2023	SUKANTI SETHI	PRASANNA KUMAR NAYAK 1	//
		VS	VS	0
		STATE OF ODISHA		//
469	WP(C)/0031558/2023	NAKUL MAHAKUD	CHINMAYA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
470	WP(C)/0031559/2023	AJAY JOSHI @ AJAY KUMAR JOSHI	BIKASH JENA	//
		VS	VS	0
		TPCODL, BBSR		//
471	WP(C)/0031560/2023	SANJIDA BEGUM	SARAT KUMAR BEHERA	//
		VS	VS	0
		DIRECTOR-(HEALTH), ESI CORPORATION REGIONAL OFFICE,BHUBANESWAR		//
472	WP(C)/0031561/2023	BIDYADHAR SATAPATHY	CHINMAYA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
473	WP(C)/0031562/2023	PRASANNA KUMAR KARNA	JAGABANDHU SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
474	WP(C)/0031563/2023	DILLIP KUMAR MOHANTY	SIBA PRASAD PATI	//
		VS	VS	0
		STATE OF ODISHA		//
475	WP(C)/0031564/2023	DINABANDHU SAHU	CHINMAYA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
476	WP(C)/0031565/2023	SUBASINI SAHOO	BIJAYA KUMAR NAYAK 3	//
		VS	VS	0

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477	WP(C)/0031566/2023	THE DIVISIONAL MANAGER, L.I.C., BBSR MAYADHAR BISWAL VS STATE OF ODISHA	SIBA PRASAD PATI VS	// // ()
478	WP(C)/0031567/2023	SUDARSHAN BARIK VS STATE OF ODISHA	CHINMAYA MOHANTY VS	// ()
479	WP(C)/0031568/2023	KASINATH BEHERA VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// ()
480	WP(C)/0031569/2023	SOURA BIHARI DAS VS STATE OF ODISHA	SIBA PRASAD PATI VS	// ()
481	WP(C)/0031570/2023	SARAT KUMAR PARIDA VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// ()
482	WP(C)/0031571/2023	NILAMADHAB MANDAL VS STATE OF ODISHA	SIBA PRASAD PATI VS	// ()
483	WP(C)/0031572/2023	LILI PRADHAN VS STATE OF ODISHA	LAXMAN PRADHAN VS	// ()
484	WP(C)/0031573/2023	GAJENDRA PATRA VS STATE OF ODISHA	CHINMAYA MOHANTY VS	// ()
485	WP(C)/0031574/2023	BINAY BACHAN PRAJAPATI VS STATE OF ODISHA	CHINMAYA MOHANTY VS	// ()
486	WP(C)/0031575/2023	ASHUTOSH PANDA VS STATE OF ODISHA	SIBA PRASAD PATI VS	// ()
487	WP(C)/0031576/2023	PRADOSA KUMAR ACHARYA VS STATE OF ODISHA	SIBA PRASAD PATI VS	// ()

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488	WP(C)/0031577/2023	CHITTARANJAN PRAJAPATI VS STATE OF ODISHA	CHINMAYA MOHANTY VS	// 0 //
489	WP(C)/0031578/2023	RAJESH KUMAR DASH VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
490	WP(C)/0031579/2023	RAJESH KUMAR SAHU VS STATE OF ODISHA	CHINMAYA MOHANTY VS	// 0 //
491	WP(C)/0031580/2023	M/S. SHREE KRUPALU STEEL AND CASTING, JAJPUR VS THE COLLECTOR, JAJPUR	CHINMAYA MOHANTY VS	// 0 //
492	WP(C)/0031581/2023	RABINDRA BARIK VS STATE OF ODISHA	D.ROUTRAY VS	// 0 //
493	WP(C)/0031582/2023	ANUPAMA PADHI VS STATE OF ODISHA	JYOTI PATNAIK VS	// 0 //
494	WP(C)/0031583/2023	PRABHAT KUMAR DAS VS THE EXECUTIVE OFFICER, BALANGIR MUNICIPAL COUNCIL	PITAMBAR ACHARYA VS	// 0 //
495	WP(C)/0031584/2023	ARYA ASSOCIATE, CUTTACK VS STATE OF ODISHA	SUCHETA GUMANSINGH VS	// 0 //
496	WP(C)/0031585/2023	KIAMANI @ KISMANI MADHEI VS THE COLLECTOR, MAYURBHANJ	ARJEET MISHRA VS	// 0 //
497	WP(C)/0031586/2023	ARYA ASSOCIATE, CUTTACK VS STATE OF ODISHA	SUCHETA GUMANSINGH VS	// 0 //
498	WP(C)/0031587/2023	PRASANTA KUMAR MOHANTY VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	// 0 //
499	WP(C)/0031588/2023	REBATI JENA	AKSHAYA KUMAR PANDEY	//

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		VS	VS	0
		STATE OF ODISHA		//
500	WP(C)/0031589/2023	TRILOCHAN @ KAMADEV SETHI	BIDYADHAR MANSING	//
		VS	VS	0
		COLLECTOR CUM D.M., KENDRAPADA		//
501	WP(C)/0031590/2023	SAI SUMAN PANDA	JYOTI PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
502	WP(C)/0031591/2023	PITAMBAR SAHOO	AMLANJYOTI ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
503	WP(C)/0031592/2023	DWARIKANATHA PANDA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
504	WP(C)/0031593/2023	SARAT PANDA	AMLANJYOTI ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
505	WP(C)/0031594/2023	GUNARAJ DAS	AMLANJYOTI ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
506	WP(C)/0031595/2023	SUDASTNA SABAT	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
507	WP(C)/0031596/2023	SAROJ KUMAR PRADHAN	ADISHA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
508	WP(C)/0031597/2023	JEEVANDHAR SHARMA	AMLANJYOTI ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
509	WP(C)/0031598/2023	KOTAPALI VENKET RAO ACHARY	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
510	WP(C)/0031599/2023	PRAMOD KUMAR KHAMARI	AMLANJYOTI ROUT	//
		VS	VS	0

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511	WP(C)/0031600/2023	STATE OF ODISHA CHAKRADHARA PANIGRAHI VS	AMLANJYOTI ROUT VS	// // ()
512	WP(C)/0031601/2023	STATE OF ODISHA SANJAYA KUMAR PRADHAN VS	PRAJIT KUMAR PRADHAN VS	// // ()
513	WP(C)/0031602/2023	KHAGESWAR BEHERA DOLAGOBINDA IDHAR VS	AMLANJYOTI ROUT VS	// // ()
514	WP(C)/0031603/2023	STATE OF ODISHA RASMITA PARIDA VS	BIJAYA KUMAR NAYAK (3) VS	// // ()
515	WP(C)/0031604/2023	STATE OF ODISHA JAGANNATH PADHY VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
516	WP(C)/0031605/2023	STATE OF ODISHA AJAY KUMAR SAMAL VS	AMIT PATNAIK VS	// // ()
517	WP(C)/0031606/2023	STATE OF ODISHA D. VENGALA RAO @ D. VENU GOPAL RAO VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
518	WP(C)/0031607/2023	STATE OF ODISHA JAYANTI JENA VS	KISHORE KUMAR MISHRA VS	// // ()
519	WP(C)/0031608/2023	ADDL. SUB-COLLECTOR,BERHAMPUR SARITA PATRO VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
520	WP(C)/0031609/2023	STATE OF ODISHA MANJULATA PANDA VS	AMIYA KUMAR CHHATOI VS	// // ()
521	WP(C)/0031610/2023	STATE OF ODISHA MADHURI SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // () //

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522	WP(C)/0031611/2023	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	RAKESH SAHU VS	// 0 //
523	WP(C)/0031612/2023	ARUN KUMAR PATRO @ ARUN PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
524	WP(C)/0031613/2023	SARITA PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
525	WP(C)/0031614/2023	D. VENGALA RAO @ D. VENU GOPAL RAO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
526	WP(C)/0031615/2023	SANDIP KUMAR PANIGRAHI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
527	WP(C)/0031616/2023	JAYANTI JENA VS ADDL. SUB-COLLECTOR,BERHAMPUR	KISHORE KUMAR MISHRA VS	// 0 //
528	WP(C)/0031617/2023	MANAS RANJAN MISHRA VS REGISTRAR(JUDICIAL), ORISSA HIGH COURT	BASUDEV PUJARI VS	// 0 //
529	WP(C)/0031618/2023	N.C.C. LTD., HYDRABAD VS MAHANADI COAL FIELD LTD., SAMBALPUR	S.S.RAO VS	// 0 //
530	WP(C)/0031619/2023	SAILABALA JENA VS THE SPECIAL SECY. TO GOVT., HOUSING AND URBAN DEVELOPMENT ODISHA, BBSR	ABHISHEK DASH VS	// 0 //
531	WP(C)/0031620/2023	BISWAJIT LENKA VS REGIONAL MANAGER, CANARA BANK	DEEPAK KUMAR PANI VS	// 0 //
532	ABLAPL/0010658/2023	UMESH PAIKARAY VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BOLAGARH P.S. /225 /2023 0 //
533	ABLAPL/0010659/2023	SK RAMJAN	PRADEEP KUMAR DASH	//0

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		VS	VS	()
		STATE OF ODISHA		//
534	ABLAPL/0010660/2023	SUSIM KANTI MOHANTY	BIJAY KUMAR MOHANTY	NAYAPALLI P.S. /276 /2023
		VS	VS	()
		STATE OF ODISHA		//
535	ABLAPL/0010661/2023	RINKU DAS @ TIPU DAS	PRADIPTA BEURA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
536	ABLAPL/0010662/2023	PINKI @ SANTOSHI DAS	BISWAJIT NAYAK	CUTTACK SADAR /525 /2023
		VS	VS	()
		STATE OF ODISHA		//
537	ABLAPL/0010663/2023	DIPU DAS @ SANJAYA KUMAR SAHOO	PRADIPTA BEURA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
538	ABLAPL/0010664/2023	BAPI BHOI @ SOMANATHA BHOI	GYANA RANJAN DHAL	BALIANTA P.S. /337 /2022
		VS	VS	()
		STATE OF ODISHA		//
539	ABLAPL/0010665/2023	RAJANI BAGH	UNMESH CHANDRA JENA	REAMAL /185 /2019
		VS	VS	()
		STATE OF ODISHA		//
540	ABLAPL/0010666/2023	RABINDRA RAJBHAR	SOUMYA RANJAN DAS	RAGHUNATHPALI /267 /2023
		VS	VS	()
		STATE OF ODISHA		//
541	ABLAPL/0010667/2023	KORIMILLI VENKATA SREENIVAS	SUMIT SEKHAR PATNAIK	LAXMISAGAR P.S. /261 /2023
		VS	VS	()
		STATE OF ODISHA		//
542	ABLAPL/0010668/2023	TAPAN KUMAR MALIK	USHARANI PATI	SORO /624 /2019
		VS	VS	()
		STATE OF ODISHA		//
543	ABLAPL/0010669/2023	AKASH TARAI	SAMARENDRA BAHADUR	BANSADA /185 /2022
		VS	VS	()
		STATE OF ODISHA		//
544	ABLAPL/0010670/2023	SEKH SANAWAR ALLI	KABIRAJ PRADHAN	TANGI (KHURDA) /604 /2022
		VS	VS	()



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545	ABLAPL/0010671/2023	STATE OF ODISHA MOHAMMAD WASIL VS	SWARAJ PATEL VS	// KUTRA /121 /2022 ()
546	ABLAPL/0010672/2023	STATE OF ODISHA JHUNI @ JHUNA NAYAK VS	JAYANTA KUMAR KHANDAYATRAY VS	// RANPUR /41 /2021 ()
547	ABLAPL/0010673/2023	STATE OF ODISHA SASMITA PATRA @ SASMITA BHOI VS	UNMESH CHANDRA JENA VS	// DEOGARH /311 /2023 ()
548	ABLAPL/0010674/2023	STATE OF ODISHA LIKASH BALIARSINGH VS	JAYADEBA BEHERA VS	// BALUGAON P.S. /231 /2023 ()
549	ABLAPL/0010675/2023	STATE OF ODISHA RAJA KISHORE DAS VS	PRADIPTA BEURA VS	// / /0 ()
550	ABLAPL/0010676/2023	STATE OF ODISHA KAMAL MISHRA VS	BHARAT BHUSAN ROUSTRAY VS	// BARGARH /337 /2015 ()
551	ABLAPL/0010677/2023	STATE OF ODISHA INDRAMANI SAHOO VS	PRADIPTA BEURA VS	// / /0 ()
552	ABLAPL/0010678/2023	STATE OF ODISHA GYAN RANJAN MALIK VS	ARJEET MISHRA VS	// RAJNAGAR /366 /2022 ()
553	ABLAPL/0010679/2023	STATE OF ODISHA ACHYUTANANDA NAYAK VS	SUMITRA MOHANTY VS	// TIRTOL /308 /2023 ()
554	ABLAPL/0010680/2023	STATE OF ODISHA HIPPO @ SARBESWAR ROUT VS	ASHOK KUMAR SAHOO VS	// RAJNAGAR /178 /2021 ()
555	ABLAPL/0010681/2023	STATE OF ODISHA BHABANI SANKAR PATTANAYAK @ PATTNAIK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// NUAGAON /113 /2023 () //

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
556	ABLAPL/0010682/2023	SAMMI BIBI VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	PURUNABAZAR /285 /2023 () //
557	ABLAPL/0010683/2023	SIPUN DAS @ AJIT KUMAR DAS VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 () //
558	ABLAPL/0010684/2023	DIPAK SAHOO @ DIPAK KUMAR SWAIN VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 () //
559	ABLAPL/0010685/2023	PURUSOTTAM BEURA VS STATE OF ODISHA	PRADIP KUMAR MALLICK VS	KISSANNAGAR PS /134 /2023 () //
560	ABLAPL/0010686/2023	SUSIL PRADHAN @ KALIA VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	CHANDAKA P.S. /84 /2023 () //
561	ABLAPL/0010687/2023	HARAN MANDAL VS STATE OF ODISHA	PRANAB KUMAR DAS VS	MOTU /131 /2023 () //
562	ABLAPL/0010688/2023	LOKANATH DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	MAHAKALPARA /263 /2023 () //
563	ABLAPL/0010689/2023	HARAN MANDAL VS STATE OF ODISHA	PRANAB KUMAR DAS VS	MOTU /132 /2023 () //
564	ABLAPL/0010690/2023	TAPAN KUMAR SAHOO VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	PIRAHAT P.S /193 /2022 () //
565	ABLAPL/0010691/2023	MADHU SAHOO @ MADHU SUDAN SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 () //
566	ABLAPL/0010692/2023	RAKESH KUMAR DALAI VS STATE OF ODISHA	CHAITANYA NAYAK VS	BARANGA /1 /2023 () //
567	ABLAPL/0010693/2023	MANOJ KUMAR SWAIN	SURESH CHANDRA PRADHAN	MARSHAGHAI /204 /2023

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**FILING REPORT AS ON :25/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
568	ABLAPL/0010694/2023	STATE OF ODISHA SANATAN DAS	PRADIPTA BEURA	// / /0
		VS	VS	()
569	ABLAPL/0010695/2023	STATE OF ODISHA RAMAKANTA PATRA	SANKALPA MOHANTY	// NEMALO /132 /2023
		VS	VS	()
570	ABLAPL/0010696/2023	STATE OF ODISHA HARAN MANDAL	PRANAB KUMAR DAS	// MOTU /133 /2023
		VS	VS	()
571	ABLAPL/0010697/2023	STATE OF ODISHA SAYED MATLUB ALI @ ALLI	SATYABRATA DASH	// KHANTAPADA /206 /2023
		VS	VS	()
572	ABLAPL/0010698/2023	STATE OF ODISHA HARAN MANDAL	PRANAB KUMAR DAS	// MOTU /134 /2023
		VS	VS	()
573	ABLAPL/0010699/2023	STATE OF ODISHA SHYAM SUNDAR SAHOO @ SHYAMA SUNDAR SAHOO	DEBYAJYOTI SAHOO	// / /0
		VS	VS	()
574	ABLAPL/0010700/2023	STATE OF ODISHA SABITRI BISWAL	AMLAN SHAKTI PAUL	// / /0
		VS	VS	()
575	ABLAPL/0010701/2023	STATE OF ODISHA SANATAN DAS	PRADIPTA BEURA	// / /0
		VS	VS	()
576	ABLAPL/0010702/2023	STATE OF ODISHA UTTAM KUMAR SAHOO	PRADIPTA BEURA	// / /0
		VS	VS	()
577	ABLAPL/0010703/2023	STATE OF ODISHA SOMNATH MOHANTY	SANGRAM KUMAR RATH	// SATYABADI /144 /2020
		VS	VS	()
578	ABLAPL/0010704/2023	STATE OF ODISHA SANJUKTA MAHAL	LINGARAJ MOHANTY	// POLASARA PS /554 /2023
		VS	VS	()

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
579	ABLAPL/0010705/2023	STATE OF ODISHA SURESH KUMAR SONKAR VS	AJIT KUMAR RAUT VS	// JHARSUGUDA /287 /2023 ()
580	ABLAPL/0010706/2023	STATE OF ODISHA RAJESH KUMAR DAS @ PINKA DAS VS	BISWABHUSAN DAS VS	// KUJANGA /384 /2022 ()
581	ABLAPL/0010707/2023	STATE OF ODISHA AJAYA KUMAR NAYAK VS	PRADIPTA BEURA VS	// / /0 ()
582	ABLAPL/0010708/2023	STATE OF ODISHA DAMODAR KANDI @ DAMA KANDI VS	DR. SUSANT KUMAR KANUNGO VS	// BALIKUDA /410 /2023 ()
583	ABLAPL/0010709/2023	STATE OF ODISHA BATAKRUSHNA SAHU VS	CHINMAY MOHANTY VS	// PURIGHAT /184 /2023 ()
584	ABLAPL/0010710/2023	STATE OF ODISHA SHAIKH AZAD ALI VS	SAMVIT MOHANTY VS	// TIRTOL /212 /2020 ()
585	ABLAPL/0010711/2023	STATE OF ODISHA SUSANTA SAHU VS	DINESH CHANDRA RAY VS	// BRAHMANITARANG /134 /2023 ()
586	ABLAPL/0010712/2023	STATE OF ODISHA PADMANAVA KERKETTA VS	RUDRA NARAYAN PARIJA VS	// RAJGANGPUR /400 /2023 ()
587	ABLAPL/0010713/2023	STATE OF ODISHA MAYADHAR JENA VS	SATYAJIT MOHAPATRA VS	// BHADRAK TOWN /35 /2023 ()
588	ABLAPL/0010714/2023	STATE OF ODISHA MANORAMA MALLICK VS	SAILABALA JENA VS	// MARSHAGHAI /28 /2023 ()
589	ABLAPL/0010715/2023	STATE OF ODISHA HARIHARA SATPATHY VS STATE OF ODISHA	JEETENDRA SAHU VS	// GUNUPUR /154 /2023 () //

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
590	ABLAPL/0010716/2023	RAMESH CHANDRA MAHANA VS UNION OF INDIA (RAILWAY)	PRADEEP KUMAR DAS VS	//0 () //
591	ABLAPL/0010717/2023	CHHABILATA BEHERA VS STATE OF ODISHA	MAHES DAS VS	PATTAMUNDAI /409 /2023 () //
592	ABLAPL/0010718/2023	TARWESH MOHAMMED @ MD. DARWESH VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	LALBAG /244 /2023 () //
593	ABLAPL/0010719/2023	BHAGABAT PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	SARANAKUL /135 /2023 () //
594	ABLAPL/0010720/2023	FAKIR @ PHAKIRA PRADHAN @ JUJHARSINGH VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	FATEGARH /34 /2023 () //
595	ABLAPL/0010721/2023	BIPINI SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 () //
596	ABLAPL/0010722/2023	SATRE RAJNI SAMPAT VS STATE OF ODISHA (EOW)	SUSHANTA KUMAR JOSHI VS	CYBER CRIME AND ECONOMIC OFFENCES /52 /2022 () //
597	ABLAPL/0010723/2023	PRATIBHA LIMA @ LILY LIMA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	//0 () //
598	ABLAPL/0010724/2023	ANANDA PRASAD DAS VS STATE OF ODISHA	GOPINATH MISHRA VS	AIRPORT /320 /2021 () //
599	ABLAPL/0010725/2023	KUMAR SRIRAM VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /147 /2021 () //
600	ABLAPL/0010726/2023	BISWA BHUSAN PADHI @ KUSA VS STATE OF ODISHA	ARIJEET MISHRA VS	KUMBHARAPARA /60 /2023 () //
601	ABLAPL/0010727/2023	AJU PANDE @ AJAYA PANDEY	SARATHI JYOTI MOHANTY	AMBABHONA /119 /2023

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	()
602	ABLAPL/0010728/2023	STATE OF ODISHA MANMATH MUKHI	PRAVASH CHANDRA JENA	// KAMARDA /109 /2023
		VS	VS	()
603	ABLAPL/0010729/2023	STATE OF ODISHA SIBA PRASAD JENA	BHABANI SANKAR MISHRA	// DHAMNAGAR /440 /2023
		VS	VS	()
604	ABLAPL/0010730/2023	STATE OF ODISHA RAMA CHANDRA BASTIA	TIKERAM MEHER	// KANTAMAL /149 /2021
		VS	VS	()
605	ABLAPL/0010731/2023	STATE OF ODISHA BALARAM JENA	BHABANI SANKAR MISHRA	// DHAMNAGAR /440 /2023
		VS	VS	()
606	ABLAPL/0010732/2023	STATE OF ODISHA KAILASH CHANDRA BALIARSINGH	SUSANTA KUMAR LENKA	// KOTOAGARH /110 /2023
		VS	VS	()
607	ABLAPL/0010733/2023	STATE OF ODISHA LAMBODAR BEHERA	PRADEEP KUMAR DAS	// KHAIRA /289 /2023
		VS	VS	()
608	ABLAPL/0010734/2023	STATE OF ODISHA JAGADISH DALEI	LAXMIDHAR MAHAPATRA	// DHAULI PS /49 /2023
		VS	VS	()
609	ABLAPL/0010735/2023	STATE OF ODISHA SAMIR PATNAIK	RAJIB LOCHAN PATNAIK	// MALKANGIRI /405 /2021
		VS	VS	()
610	ABLAPL/0010736/2023	STATE OF ODISHA JAGADISH DALEI	LAXMIDHAR MAHAPATRA	// DHAULI PS /36 /2023
		VS	VS	()
611	ABLAPL/0010737/2023	STATE OF ODISHA BIKASHA KUMAR MALLIK	BIBEKANANDA MAHAPATRA	// KOREI /279 /2023
		VS	VS	()
612	ABLAPL/0010738/2023	STATE OF ODISHA BALAKRUSHNA SENAPATI	RAJENDRA NARAYAN ROUT	// SATYABADI /405 /2021
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
613	ABLAPL/0010739/2023	STATE OF ODISHA PRAKASH KUMAR BARIK VS	NARENDRA KUMAR LENKA VS	// SARANAKUL /142 /2023 ()
614	ABLAPL/0010740/2023	STATE OF ODISHA RITU SUNA VS	UMAKANTA BARIK VS	// UDITNAGAR /211 /2023 ()
615	ABLAPL/0010741/2023	STATE OF ODISHA DEBARAJ SAHOO VS	NARENDRA KUMAR LENKA VS	// DEOGARH /145 /2018 ()
616	ABLAPL/0010742/2023	STATE OF ODISHA SARBESWAR SAHOO VS	SAROJ KUMAR DASH VS	// BHUBAN /333 /2023 ()
617	ABLAPL/0010743/2023	STATE OF ODISHA PAKAN GHADEI @ ANANTA JENA VS	ARJEET MISHRA VS	// KENDRAPARA SADAR /149 /2019 ()
618	ABLAPL/0010744/2023	STATE OF ODISHA MIR DAYAN VS	SARADA PRASAD DASH VS	// BALIKUDA /316 /2023 ()
619	ABLAPL/0010745/2023	STATE OF ODISHA GANESWAR PANDA VS	SOUBHAGYA KUMAR DASH VS	// / /0 ()
620	ABLAPL/0010746/2023	STATE OF ODISHA MD OMAR FARUK MOLLA VS	SUSANTA KUMAR BARAL VS	// BANKI /259 /2023 ()
621	ABLAPL/0010747/2023	STATE OF ODISHA NAGABANSA RAGHU @ N. RAGHU VS	S.S.RAY (2) VS	// PARLAKHEMUNDI /12 /2018 ()
622	ABLAPL/0010748/2023	STATE OF ODISHA MISSALA SHIVA KUMAR @ MISHALA VS	S.S.RAY (2) VS	// PARLAKHEMUNDI /12 /2018 ()
623	ABLAPL/0010749/2023	STATE OF ODISHA HARI MAJHI VS	PRIYA RANJAN MISHRA VS	// BARANGA /272 /2023 ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
624	ABLAPL/0010750/2023	MANOJ KUMAR BEHERA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KODALA /449 /2023 () //
625	ABLAPL/0010751/2023	KABITA PANIGRAHI VS STATE OF ODISHA	GURUPRASAD BEHERA VS	KHAIRA /287 /2023 () //
626	ABLAPL/0010752/2023	KHANU @ SURYA NARAYAN ACHARYA VS STATE OF ODISHA	BALAKRUSHNA RAY VS	PURI TOWN /83 /2023 () //
627	ABLAPL/0010753/2023	BASANTA MAHALIK VS STATE OF ODISHA	DHARMENDRA SETHY VS	Bamapada (Industrial Area) /128 /2013 () //
628	ABLAPL/0010754/2023	SHREEKANT DASH VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	HEMGIR /291 /2023 () //
629	ABLAPL/0010755/2023	RANGA HANSADA @ HASADA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //
630	ABLAPL/0010756/2023	SUTA MAHAKUR @ MUDHA VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOLANGIR SADAR /231 /2023 () //
631	ABLAPL/0010757/2023	DIBAKAR BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOCHHAPADA /142 /2023 () //
632	ABLAPL/0010758/2023	KAMALAKANTA MOHAPATRA VS STATE OF ODISHA	SUMIT SEKHAR PATTANAIAK VS	EOW,BHUBANESWAR /24 /2023 () //
633	ABLAPL/0010759/2023	NILAMANI BARIK VS STATE OF ODISHA	DASARATHI DASH VS	JUNAGARH /54 /2023 () //
634	ABLAPL/0010760/2023	NANDA KISHORE AGARWALA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	DHANUPALI /298 /2023 () //
635	ABLAPL/0010761/2023	KALIM UDDIN KHAN	BISWARANJAN DALAI	BIRIDI PS /203 /2021



## ORISSA HIGH COURT

### FILING REPORT AS ON :25/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
636	ABLAPL/0010762/2023	KUNA @ KALANDI @ SANJAY BHOI	BISWARANJAN DALAI	CUTTACK SADAR /456 /2023
		VS	VS	()
		STATE OF ODISHA		//
637	ABLAPL/0010763/2023	SUBASH KUMAR PATRA @ SUBASH PATRA	PRAVASH CHANDRA JENA	KAMARDA /116 /2023
		VS	VS	()
		STATE OF ODISHA		//
638	ABLAPL/0010764/2023	TAPAN PARIDA @ SENKA	NABAKISHORE GURU	NIHALPRASAD /192 /2023
		VS	VS	()
		STATE OF ODISHA		//
639	ABLAPL/0010765/2023	MANOJ KUMAR NAYAK	KISHORE KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
640	ABLAPL/0010766/2023	BIBEKANANDA DASH	MITHUN DAS	GOBINDAPUR /174 /2023
		VS	VS	()
		STATE OF ODISHA		//
641	ABLAPL/0010767/2023	SUKANTA MOHANTY @ SUKANTA KUMAR MOHANTY	SVRYAKANTA DASH	NAYAPALLI P.S. /174 /2021
		VS	VS	()
		STATE OF ODISHA		//
642	ABLAPL/0010768/2023	BIBHUTI BHUSAN MAJHI	DURLLABHA RANJAN MISHRA	TUSRA /60 /2022
		VS	VS	()
		STATE OF ODISHA		//
643	ABLAPL/0010769/2023	MALAY KUMAR ROURAY @ THAKIN	PRAVASH CHANDRA JENA	FATEGARH /64 /2023
		VS	VS	()
		STATE OF ODISHA		//
644	ABLAPL/0010770/2023	MANMATH PRADHAN	SOUMYA RANJAN DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
645	ABLAPL/0010771/2023	SUNIL KHATUA @ SUNIL SAHU	DURLLABHA RANJAN MISHRA	KANTAMAL /89 /2023
		VS	VS	()
		STATE OF ODISHA		//

# ORISSA HIGH COURT

MISC CASES FILED on :25/09/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	14/2023 CMPAT/25/2001	ORISSA TEXTILE MILLS-MP	AGA
2	40/2023 WPCRL/122/2023	BISHNU PRASAD SAHU-MP	RANJAN KUMAR ROUT
3	51/2023 CRLLP/63/2023	INDIAN RAILWAY-MP	AMITABH PRADHAN, C.G.C.
4	74/2023 WPC(OA)/1867/2013	NILAMANI TRIPATHY-MP	M/S SURYA NARAYAN PATNAIK
5	144/2023 JCRLA/76/2008	SIBARAM BHUYAN-MP	MR.SURYA KANTA DWIBEDI
6	145/2023 JCRLA/76/2008	SIBARAM BHUYAN-MP	MR.SURYA KANTA DWIBEDI
7	195/2023 WPC(OAC)/2179/2017	PURNA CHANDRA KOTHIA-MP	BIMBISAR DASH
8	303/2023 CRLMP/1896/2023	MANOJ KUMAR SWAIN-MP	SAMARENDRA BAHADUR
9	315/2023 CMAPL/690/2023	HALIMA BIBI and ORS.-MP	ADV.
10	316/2023 CMAPL/313/2023	SOURAV SEKHAR BEHERA-MP	SOURAV SEKHAR BEHERA (IN PERSON)
11	334/2023 TRP(C)/317/2023	JHARANA PATEL-MP	DIPTIREKHA NANDA
12	335/2023 TRP(C)/249/2023	ANNAPURNA MAHARANA-MP	DEBASISH PATNAIK
13	336/2023 MATA/222/2023	CHHAVIKANT TAUNK-MP	BIBHU PRASAD MOHANTY
14	336/2023 TRP(C)/319/2023	JASODA GOCHHI-MP	ANITA SAHOO
15	337/2023 TRP(C)/320/2023	RANJEETA PRADHAN-MP	SIDHARTH PRASAD DAS
16	337/2023 MATA/322/2023	BIMALENDU MISHRA-MP	GOUTAM KUMAR ACHARYA
17	338/2023 MATA/323/2023	BHARAT BISOYI-MP	RAJENDRA NARAYAN ROUT
18	367/2023 RVWPET/373/2023	STATE OF ODISHA-MP	SACHIDANANDA NAYAK,A.S.C
19	368/2023 RVWPET/373/2023	STATE OF ODISHA-MP	SACHIDANANDA NAYAK,A.S.C
20	391/2023 CONTC/6792/2022	BIKRAM KESHARI NAYAK-MP	SIBA PRASAD SWAIN, J.D. BARIK
21	392/2023 CONTC/3152/2022	RAMESH PRADHAN-MP	K.N.DAS
22	396/2023 RPFAM/45/2023	PRAVAT KUMAR SAHOO-MP	PRAFULLA KUMAR RATH
23	397/2023 RPFAM/274/2023	CHRISTA HEMARAJ-MP	RANJAN KUMAR ROUT
24	398/2023 RPFAM/319/2023	PRAMOD KUMAR TRIPATHY-MP	HEMANTA KUMAR RATSINGH
25	399/2023 RPFAM/320/2023	NIRANJAN SETHY @ NIRANJAN SETHI-MP	DEBASISH SAMAL
26	400/2023	DEBASHIS NAYAK-MP	PRAVASH CHANDRA JENA

27	RPFAM/321/2023 401/2023	DEBASHIS NAYAK-MP	PRAVASH CHANDRA JENA
28	RPFAM/321/2023 402/2023	SHRUTISUDHA NAYAK-MP	BIPLABA P.B. BAHALI
29	RPFAM/322/2023 403/2023	DUKMAL NAYAK-MP	SRIDHAR RATH
30	RPFAM/197/2023 706/2023	BIBHU PRASAD JENA-MP	
31	CRLREV/444/2023 707/2023	BAPUN@MRUNMAYA SAHOO-MP	DEVASHIS PANDA
32	CRLREV/250/2022 708/2023	PREMANANDA SWAIN-MP	BIPLAB KUMAR DASH
33	CRLREV/512/2023 797/2023	THE DM, THE NEW INDIA ASSURANCE CO. LTD.-MP	BIJOY DASMOHAPATRA
34	FAO/392/2023 798/2023	SAILABALA DHAL-MP	M/S.BIBEKANANDA BHUYAN
35	FAO/260/2016 799/2023	SAILABALA DHAL-MP	M/S.BIBEKANANDA BHUYAN
36	FAO/260/2016 800/2023	SAILABALA DHAL-MP	M/S.BIBEKANANDA BHUYAN
37	FAO/260/2016 801/2023	SAILABALA DHAL-MP	M/S.BIBEKANANDA BHUYAN
38	FAO/260/2016 802/2023	SAILABALA DHAL-MP	M/S.BIBEKANANDA BHUYAN
39	FAO/260/2016 803/2023	SAILABALA DHAL-MP	M/S.BIBEKANANDA BHUYAN
40	FAO/260/2016 804/2023	SAILABALA DHAL-MP	M/S.BIBEKANANDA BHUYAN
41	FAO/260/2016 805/2023	SAILABALA DHAL-MP	M/S.BIBEKANANDA BHUYAN
42	1048/2023 RSA/40/2023	JYOTSHNAMAYEE KANUNGO-MP	PRAFULLA KUMAR RATH
43	1049/2023 RSA/24/2008	SIBO @ SIBA BAGH-MP	M/S.A.K.NANDA
44	1050/2023 RSA/342/2023	SURENDRA PRADHAN-MP	DEBASIS PANIGRAHI
45	1051/2023 RSA/398/2023	RANJAN KUMAR DIGAL-MP	SUPRIYO RANJAN MAHAPATRA
46	1052/2023 RSA/399/2023	STATE OF ODISHA-MP	AJODHYA RANJAN DASH,A.G.A
47	1053/2023 RSA/399/2023	STATE OF ODISHA-MP	AJODHYA RANJAN DASH,A.G.A
48	1098/2023 CMP/1142/2023	BHASKARA PARIDA-MP	AMITAV TRIPATHY
49	1099/2023 CMP/1143/2023	GANDI ORAM-MP	LALIT KUMAR MAHARANA
50	1100/2023 CMP/1144/2023	DEBASISH SEN-MP	PRAFULLA KUMAR LENKA
51	1101/2023 CMP/1145/2023	RAJ KISHORE SAMAL-MP	UPENDRA KUMAR SAMAL
52	1102/2023 CMP/1146/2023	M/S. DALMIA CEMENT (BHARAT) LTD., SUNDARGARH-MP	PARADA PRASANNA SARANGI
53	1103/2023 CMP/1147/2023	M/S. DALMIA CEMENT (BHARAT) LTD., SUNDARGARH-MP	PARADA PRASANNA SARANGI
54	1104/2023 CMP/1148/2023	BATAKRUSHNA SAHOO-MP	AJIT CHANDRA MOHAPATRA
55	1105/2023 CMP/1002/2023	PRAVAT KUMAR CHOUDHURY@ PRAVAT CHOUDHURY-MP	PARASANTA KUMAR MISHRA
56	1106/2023 CMP/1149/2023	SK.NASIM-MP	BANSHIDHAR BAUG
57	1107/2023 CMP/1150/2023	SUKANTA KUMAR PRADHAN-MP	HARAPRIYA SAHU

58	1108/2023 CMP/1131/2023	ANADI CHARAN MUDULI-MP	SAMBHU CHARAN NATH SHARMA
59	1109/2023 CMP/1152/2023	KUMUDINI PATEL-MP	BYOMOKESH SAHOO
60	1110/2023 CMP/1153/2023	IFFCO KARMACHARI AND SHARMIK UNION, PARADIP-MP	DEBENDRA MOHANTA
61	1111/2023 CMP/1155/2023	SABITRI SAHU-MP	TUSAR KUMAR MISHRA
62	1112/2023 CMP/1155/2023	SABITRI SAHU-MP	TUSAR KUMAR MISHRA
63	1113/2023 CMP/1156/2023	GYANA RANJAN MISHRA-MP	BRAHMANANDA TRIPATHY
64	1114/2023 CMP/128/2023	M/S.OMM AUTOMOBILES, JAJPUR-MP	
65	1115/2023 CMP/1158/2023	SIBA PRASAD SETHY-MP	BHARAT JALLI
66	1116/2023 CMP/1159/2023	AMARESH SARKAR-MP	BIBEKANANDA BHUYAN
67	1254/2023 BLAPL/84/2023	RANADEEP SINGH @ RANDEEP SINGH-MP	SURYAKANTA DASMOHAPATRA
68	1255/2023 BLAPL/3260/2023	SUKANTA KUMAR BEHERA @ PINTU-MP	
69	1256/2023 BLAPL/3009/2023	BIKASH RAJHANSI-MP	SWAYAMPRAVA DASH
70	1257/2023 BLAPL/3436/2023	SANTOSH BEHERA-MP	
71	1258/2023 BLAPL/10948/2023	T.TUMBANATH SUBUDHI@ VAISHNAV PURI-MP	AJAYA NAYAK
72	1259/2023 BLAPL/10987/2023	PRASANNA SAHU-MP	CHINMAYA MOHANTY
73	1260/2023 BLAPL/5681/2023	NITISH SINGH-MP	SANGRAM KESHARI ROUT
74	1261/2023 BLAPL/8250/2022	RASHMI RANJAN DASH-MP	PRADEEP RANJAN MISHRA
75	1638/2023 MACA/903/2023	LAXMI NARAYAN PRADHAN-MP	PRADEEP KUMAR MISHRA
76	1639/2023 MACA/904/2023	SWADHIN MOHANTY-MP	PRADEEP KUMAR MISHRA
77	1640/2023 MACA/905/2023	SRINIBASH CHAND-MP	PRADEEP KUMAR MISHRA
78	1641/2023 MACA/906/2023	BABAJI PRADHAN-MP	PRADEEP KUMAR MISHRA
79	1642/2023 MACA/132/2023	SARAT KUMAR ROUT-MP	DURGA CHARAN DEY
80	1643/2023 MACA/50/2020	NIBEDITA SWAIN-MP	BIRANCHI NARAYAN RATH
81	1644/2023 MACA/907/2023	D.M., M/S. NATIONAL INSURANCE CO. LTD.-MP	BIJOY DASMOHAPATRA
82	1645/2023 MACA/907/2023	D.M., M/S. NATIONAL INSURANCE CO. LTD.-MP	BIJOY DASMOHAPATRA
83	1646/2023 MACA/909/2023	ORIENTAL INSURANCE CO. LTD.-MP	ADAM ALI KHAN
84	1647/2023 MACA/114/2023	NEW INDIA ASSURANCE COMPANY LTD.-MP	
85	1764/2023 ABLAPL/3496/2021	SIBA NARAYAN PARIDA-MP	SANGRAMJEET SENAPATI
86	1765/2023 ABLAPL/9317/2023	ANANDA DAS-MP	
87	1766/2023 ABLAPL/1620/2021	JAYAKRUSHNA NAYAK-MP	AMITAV TRIPATHY
88	1767/2023 ABLAPL/4022/2018	NAGABANSA CHINNA@N.CHINNA@CHINNA NAGABADA-MP	
89	1768/2023	GHENUA MATAM-MP	

90	ABLAPL/9114/2023 1769/2023	PRASHANTA KISAN-MP	
91	ABLAPL/8213/2023 1770/2023	NAMITA NAIK-MP	
92	ABLAPL/5681/2023 1771/2023	SUBHASH KUMAR SAMAL-MP	
93	ABLAPL/7731/2023 1772/2023	SILU@ RAMAKANT BARIK-MP	
94	ABLAPL/7855/2023 1773/2023	SIBA SANKAR DAS-MP	
95	ABLAPL/5351/2023 1774/2023	BABITA SAHOO-MP	SUDEEP KUMAR SARANGI
96	ABLAPL/5573/2023 1775/2023	TUSHAR MANDAL-MP	ASIT KUMAR JENA
97	ABLAPL/16551/2022 1776/2023	BANKANIDHI MOHANTY-MP	
98	ABLAPL/8526/2023 1777/2023	SUNIL KUMAR BEHERA-MP	
99	ABLAPL/9159/2023 1778/2023	AJAY KUMAR SAMAL-MP	
100	ABLAPL/14926/2021 1779/2023	LIPI DEHURY @ DEHURI-MP	
101	ABLAPL/7457/2023 1780/2023	JNANENDRA SWAIN-MP	B.S.DASPARIDA
102	ABLAPL/14581/2020 1781/2023	UMAKANTA MOHANTY @ MANTU-MP	
103	ABLAPL/2254/2022 1782/2023	PRADEEP KUMAR PANI @ PRADEEP PANI @ JAGA-MP	JAYAKRISHNA MOHAPATRA
104	ABLAPL/16052/2022 1783/2023	A.SIMANCHALA PATRA-MP	
105	ABLAPL/7221/2018 1784/2023	PRANATI NAYAK-MP	
106	ABLAPL/7622/2023 1785/2023	GOLAKHA KUMAR NAYAK-MP	
107	ABLAPL/15454/2022 1786/2023	BAPI DAS @ MANOJ DAS-MP	
108	ABLAPL/8871/2023 1787/2023	PRASANNA MANIA-MP	
109	ABLAPL/7556/2020 1788/2023	PRASANNA GUMAN SINGH-MP	M/S.DISNESH KUMAR MOHANTY
110	ABLAPL/6577/2020 1789/2023	FIROZ MOHAMMAD-MP	RAJENDRA NARAYAN ROUT
111	ABLAPL/3257/2021 2294/2023	JAYA KRUSHNA NAYAK-MP	M/S.S.S.RAY
112	CRLA/682/2017 2295/2023	JUGALA KISHORE PARIDA-MP	SUSANTA KUMAR DASH
113	CRLA/1009/2023 2296/2023	MUNNA BEHERA-MP	M/S.HEMANTA KUMAR ROUT M/S.C.MOHAPATRA S.F.
114	CRLA/767/2017 2297/2023	GOPAL SETHY-MP	M/S.NIRANJAN PANDA, B.KANUNGO, S.K.MOHANTY,
115	CRLA/213/2018 2297/2023	RAGHUNATH PRADHAN-MP	M/S.SOUMYA MISHRA M.MOHANTY G.N.PARIDA B.JE
116	CRLA/954/2019 2298/2023	ANGAD MALLICK-MP	MR.NIRANJAN PANDA
117	CRLA/91/2018 2299/2023	GURMIT SINGH@CHHOTU-MP	M/S.P.C.MISHRA, S.K.SAMAL, B.P.MISHRA. M/S.JULLU
118	CRLA/163/2015 2300/2023	SIBA HANS@SHIBA HANS-MP	M/S.S.S.RAY
119	CRLA/65/2018 2301/2023	SANJAY SAMANTRAY-MP	DEVASHIS PANDA
120	CRLA/569/2022 2302/2023	RAJ KUMAR-MP	PRADEEP KUMAR PARIDA
	CRLA/1215/2022		

121	2303/2023 CRLA/1215/2022	RAJ KUMAR-MP	PRADEEP KUMAR PARIDA
122	2304/2023 CRLA/1053/2023	GAJENDRA BEHERA-MP	ANIMESH SINGH
123	2305/2023 CRLA/1054/2023	SUNIL KUMAR PRADHAN-MP	PARTHA SARATHI NAYAK
124	2306/2023 CRLA/1054/2023	SUNIL KUMAR PRADHAN-MP	PARTHA SARATHI NAYAK
125	2307/2023 CRLA/1055/2023	MADAN NAIK-MP	JUGALA KISHORE PANDA
126	2308/2023 CRLA/1055/2023	MADAN NAIK-MP	JUGALA KISHORE PANDA
127	2309/2023 CRLA/1055/2023	MADAN NAIK-MP	JUGALA KISHORE PANDA
128	2310/2023 CRLA/1057/2023	BINOD DIPA-MP	SK. ZAFARULLA
129	2311/2023 CRLA/1056/2023	CHAGULIA SINGH-MP	PRAVASH CHANDRA JENA
130	2312/2023 CRLA/1057/2023	BINOD DIPA-MP	SK. ZAFARULLA
131	2313/2023 CRLA/1056/2023	CHAGULIA SINGH-MP	PRAVASH CHANDRA JENA
132	2314/2023 CRLA/1058/2023	BALIA @ BIJAY KUMAR BARIK-MP	SK. ZAFARULLA
133	2315/2023 CRLA/1058/2023	BALIA @ BIJAY KUMAR BARIK-MP	SK. ZAFARULLA
134	2316/2023 CRLA/1059/2023	RAMA KRUSHNA @ RAM KRISHNA SAHOO-MP	DHIRENDRA KUMAR MOHAPATRA
135	2318/2023 CRLA/1059/2023	RAMA KRUSHNA @ RAM KRISHNA SAHOO-MP	DHIRENDRA KUMAR MOHAPATRA
136	2319/2023 CRLA/1058/2023	BALIA @ BIJAY KUMAR BARIK-MP	SK. ZAFARULLA
137	2320/2023 CRLA/1060/2023	BISWANATH NAIK-MP	DURGA PRASAD DHAL
138	2321/2023 CRLA/1060/2023	BISWANATH NAIK-MP	DURGA PRASAD DHAL
139	2322/2023 CRLA/1061/2023	KANHU SING-MP	SOUGAT DASH
140	2323/2023 CRLA/1061/2023	KANHU SING-MP	SOUGAT DASH
141	2324/2023 CRLA/1061/2023	KANHU SING-MP	SOUGAT DASH
142	3021/2023 CRLMC/4390/2023	RITA BHOI-MP	APARESH BHOI
143	3022/2023 CRLMC/4391/2023	M/S. SIKSHA O ANUSANDHAN-MP	AMITABH NAIK
144	3023/2023 CRLMC/4392/2023	SANJAY AGARWAL-MP	PATITAPABAN PANDA
145	3024/2023 CRLMC/4395/2023	PARSURAM SWAIN-MP	ARIJEET MISHRA
146	3025/2023 CRLMC/2481/2023	BUDHIMAN LENKA@BUDHIA-MP	
147	3026/2023 CRLMC/3739/2023	BHABAGRAHI PRATIHARY-MP	DEBABRATA DASH
148	3027/2023 CRLMC/4396/2023	ISWAR CHANDRA SWAIN-MP	LAXMIDHARA MAHAPATRA
149	3028/2023 CRLMC/4401/2023	JYOTINDRIYA MOHANTY-MP	NITYANANDA BEHURIA
150	3029/2023 CRLMC/4402/2023	ARABINDA PANDA-MP	KASHINATH PATTANAIK
151	3030/2023 CRLMC/4404/2023	MANOJ KUMAR MOHARANA-MP	SANGRAM MISHRA
152	3031/2023	NILAKANTHA PALAI-MP	

153	CRLMC/3617/2023 3032/2023	RASMITA BALIARSINGH-MP	
154	CRLMC/3609/2022 3033/2023	BADRINARAYAN-MP	PRASANTA KUMAR NANDA
155	CRLMC/4408/2023 3034/2023	BHAGABAN DASH-MP	BASUDEV PUJARI
156	CRLMC/4410/2023 3035/2023	BHAGABAN DASH-MP	BASUDEV PUJARI
157	CRLMC/4410/2023 3036/2023	CHITTARANJAN DEHURI-MP	BIJAY KUMAR BEHERA
158	CRLMC/4420/2023 6765/2023	ORISSA UNIVERSITY OF AGRICULTURAL AND TECHNOLOGY, CUTTACK-MP	POBENJITRUMDIA-MP PATTAJOSHI
159	WA/2423/2023 6766/2023	ORISSA UNIVERSITY OF AGRICULTURAL AND TECHNOLOGY, CUTTACK-MP	POBENJITRUMDIA-MP PATTAJOSHI
160	WA/2423/2023 6767/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
161	WA/1780/2022 6768/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
162	WA/1780/2022 6769/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
163	WA/1780/2022 6770/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
164	WA/1780/2022 6771/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
165	WA/1780/2022 6772/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
166	WA/1780/2022 6773/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
167	WA/1780/2022 6774/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
168	WA/1780/2022 6775/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
169	WA/1780/2022 6776/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
170	WA/1780/2022 6777/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
171	WA/1780/2022 6778/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
172	WA/1780/2022 6779/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
173	WA/1780/2022 6780/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
174	WA/1780/2022 6781/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
175	WA/1780/2022 6782/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
176	WA/1780/2022 6783/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
177	WA/1780/2022 6784/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
178	WA/1780/2022 6785/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
179	WA/1780/2022 6786/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
180	WA/2425/2023 6787/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
181	WA/2425/2023 6788/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
182	WA/2425/2023 6789/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
183	WA/2426/2023 6790/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A

184	6791/2023 WA/2426/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
185	6792/2023 WA/2426/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
186	6793/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
187	6794/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
188	6795/2023 WA/2427/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
189	6796/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
190	6797/2023 WA/2427/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
191	6798/2023 WA/2427/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
192	6799/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
193	6800/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
194	6801/2023 WA/2428/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
195	6802/2023 WA/2428/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
196	6803/2023 WA/2428/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
197	6804/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
198	6805/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
199	6806/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
200	6807/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
201	6808/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
202	6809/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
203	6810/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
204	6811/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
205	6812/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
206	6813/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
207	6814/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
208	6815/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
209	6816/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
210	6817/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
211	6818/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
212	6819/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
213	6820/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
214	6821/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
215	6822/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)



216	WA/1780/2022 6823/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
217	WA/1780/2022 6824/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
218	WA/1780/2022 6825/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
219	WA/1780/2022 6826/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
220	WA/1780/2022 6827/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
221	WA/1780/2022 6828/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
222	WA/1780/2022 6829/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
223	WA/1780/2022 6830/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
224	WA/1780/2022 6831/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
225	WA/1780/2022 6832/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
226	WA/1780/2022 6833/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
227	WA/1780/2022 6834/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
228	WA/1780/2022 6835/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
229	WA/1780/2022 6836/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
230	WA/1780/2022 6837/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
231	WA/1780/2022 6838/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
232	WA/1780/2022 6839/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
233	WA/1780/2022 6840/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
234	WA/1780/2022 6841/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
235	WA/1780/2022 6842/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
236	WA/1780/2022 6843/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
237	WA/1780/2022 6844/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
238	WA/1780/2022 6845/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
239	WA/1780/2022 6846/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
240	WA/1780/2022 6847/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
241	WA/1780/2022 6848/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
242	WA/1780/2022 6849/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
243	WA/1780/2022 6850/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
244	WA/1780/2022 6851/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
245	WA/1780/2022 6852/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
246	WA/1780/2022 6853/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)

247	6854/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
248	6855/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
249	6856/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
250	6857/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
251	6858/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
252	6859/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
253	6860/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
254	6861/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
255	6862/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
256	6863/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
257	6864/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
258	6865/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
259	6866/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
260	6867/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
261	6868/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
262	6869/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
263	6870/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
264	6871/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
265	6872/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
266	6873/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
267	6874/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
268	6875/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
269	6876/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
270	6877/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
271	6878/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
272	6879/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
273	6880/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
274	6881/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
275	6882/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
276	6883/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
277	6884/2023 WA/2429/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
278	6885/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.

279	WA/2429/2023 6886/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
280	WA/2429/2023 6887/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
281	WA/2430/2023 6888/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
282	WA/2430/2023 6889/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
283	WA/2430/2023 6890/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
284	WA/2431/2023 6891/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
285	WA/2431/2023 6892/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
286	WA/1780/2022 6893/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
287	WA/2431/2023 6894/2023	ANANDA AGRAWAL@SINGHANIA-MP	TUSAR KUMAR MISHRA
288	WA/2432/2023 6895/2023	PRAVAT KUMAR NANDA-MP	SHAMBHU CHARAN NATH SHARMA
289	WA/1786/2023 6896/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
290	WA/916/2023 6897/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
291	WA/916/2023 6898/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
292	WA/916/2023 6899/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
293	WA/916/2023 6900/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
294	WA/916/2023 6901/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
295	WA/916/2023 6902/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
296	WA/916/2023 6903/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
297	WA/916/2023 6904/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
298	WA/916/2023 6905/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
299	WA/916/2023 6906/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
300	WA/916/2023 6907/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
301	WA/916/2023 6908/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
302	WA/916/2023 6909/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
303	WA/916/2023 6910/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
304	WA/916/2023 6911/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
305	WA/916/2023 6912/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
306	WA/916/2023 6913/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
307	WA/916/2023 6914/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
308	WA/1780/2022 6915/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
309	WA/916/2023 6916/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A

310	6917/2023 WA/916/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
311	6918/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
312	6919/2023 WA/916/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
313	6920/2023 WA/2435/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
314	6921/2023 WA/916/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
315	6922/2023 WA/2435/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
316	6923/2023 WA/2435/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
317	6924/2023 WA/916/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
318	6925/2023 WA/916/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
319	6926/2023 WA/916/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
320	6927/2023 WA/916/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
321	6928/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
322	6929/2023 WA/916/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
323	6930/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
324	6931/2023 WA/916/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
325	6932/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
326	6933/2023 WA/916/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
327	6934/2023 WA/2436/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
328	6935/2023 WA/2436/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
329	6936/2023 WA/2436/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
330	6937/2023 WA/916/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
331	6938/2023 WA/2437/2023	KRUSHNA CHANDRA MOHANTY-MP	KUNAL KUMAR SWAIN
332	6939/2023 WA/916/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
333	6940/2023 WA/916/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
334	6941/2023 WA/916/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
335	6942/2023 WA/2438/2023	MANOJ KUMAR BEHERA-MP	KUNAL KUMAR SWAIN
336	6943/2023 WA/2439/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
337	6944/2023 WA/2439/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
338	6945/2023 WA/2439/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
339	15153/2023 WP(C)/31400/2023	MAHESWAR SAHOO-MP	SUSANTA KUMAR BARAL
340	15154/2023 WP(C)/31411/2023	MINATI SAHOO-MP	BIPIN KUMAR NAYAK
341	15155/2023	SANJEEB KUMAR PRADHAN-MP	BISWABIHARI MOHANTY

342	WP(C)/31426/2023 15156/2023	RAMESH CHANDRA SINGH-MP	S.RATH
343	WP(C)/12711/2022 15157/2023	RASHMI RANJAN PANDA-MP	SAHASRA JYOTI NANDA
344	WP(C)/31277/2023 15158/2023	ALL INDIA O.B.C RAILWAY EMPLOYEES ASSOCIATION, BBSR-MP	ABHIRAM KUMAR DAS
345	WP(C)/8086/2023 15159/2023	M/S. SOMRAJ ENGINEERING UDYOG INDIA-MP	SABYASACHI PANDA
346	WP(C)/31171/2023 15160/2023	M/S. SEVEN HILLS ESTATE LTD., PURI-MP	SMITA RANJAN PATNAIK
347	WP(C)/31430/2023 15161/2023	UGRASEN NAIK-MP	PRAKASH CHANDRA MISHRA
348	WP(C)/31432/2023 15162/2023	DIGAMBAR MALIK-MP	BIBHUTI BHUSAN CHOUDHURY
349	WP(C)/31433/2023 15163/2023	NALINIKANTA DAS-MP	ANUP KUMAR PATTNAIK
350	WP(C)/31434/2023 15164/2023	M/S.MAA VAISHNODEVI CONSTRUCTION, BBSR-MP	ASIT KUMAR DASH
351	WP(C)/31438/2023 15165/2023	M/S JTOTIN KUMAR SAHOO-MP	ASIT KUMAR DASH
352	WP(C)/31439/2023 15166/2023	GOPAL SUBUDHI PATNALA @ P. GOPAL SUBUDHI-MP	JATINDRA KUMAR MOHAPATRA
353	WP(C)/31442/2023 15167/2023	AJAY KUMAR MISHRA-MP	ABHISHEK DASH
354	WP(C)/31443/2023 15168/2023	M/S.JANAKI STEEL PVT. LTD., CUTTACK-MP	UMESH CHANDRA BEHURA
355	WP(C)/31445/2023 15169/2023	G.GUREI READY-MP	AMITAV TRIPATHY
356	WP(C)/2699/2010 15170/2023	NATHA JUANGA-MP	CHITTA RANJAN PATTNAIK
357	WP(C)/31448/2023 15171/2023	M/S. BAMBINO PASTA FOOD INDUSTRIES PVT. LTD., BERSERVA-MP	ANSHU KUMAR DASH
358	WP(C)/31449/2023 15172/2023	M/S.G.D. ASSOCIATES PVT. LTD., CUTTACK-MP	ASIT KUMAR DASH
359	WP(C)/31451/2023 15173/2023	SUBIMAL DAS-MP	BIMBISAR DASH
360	WP(C)/29866/2023 15174/2023	MANIKA SOREN-MP	MANOJ KUMAR PANDA
361	WP(C)/31452/2023 15175/2023	PRATIMA SUNANI-MP	BANSHIDHAR SATAPATHY
362	WP(C)/31454/2023 15176/2023	JOBEDA KHATUN-MP	SHIVSANKAR MOHANTY
363	WP(C)/31456/2023 15177/2023	LAXMAN NAIK-MP	SUSHANTA KUMAR JOSHI
364	WP(C)/31457/2023 15178/2023	ADITYA KUMAR GIRI-MP	PRASANTA KUMAR SATAPATHY
365	WP(C)/31462/2023 15179/2023	RAJESH KUMAR BEHERA-MP	AMIT KUMAR GUPTA
366	WP(C)/28950/2023 15180/2023	AJIT KUMAR SAHOO-MP	AMIT KUMAR GUPTA
367	WP(C)/28948/2023 15181/2023	SARVODAYA SAMITI, KORAPUT-MP	ANKITA MUKHERJI
368	WP(C)/27070/2023 15182/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
369	WP(C)/31458/2023 15183/2023	BIJAYA KUMAR CHOUDHURY-MP	BANSHIDHAR SATAPATHY
370	WP(C)/31468/2023 15184/2023	JAYARAM NAYAK-MP	KISHORE KUMAR MISHRA
371	WP(C)/31472/2023 15185/2023	AKSHAYA KUMAR MOHAPATRA-MP	SATYABRATA SATAPATHY
372	WP(C)/31471/2023 15186/2023	JANAKI PRADHAN-MP	BANSHIDHAR SATAPATHY
	WP(C)/31476/2023		

373	15187/2023 WP(C)/25545/2023	KAPILENDRA BARAL-MP	
374	15188/2023 WP(C)/29576/2021	SATYA NARAYAN SAHU-MP	
375	15189/2023 WP(C)/31474/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
376	15190/2023 WP(C)/31479/2023	NIMAI CHARAN SINGH-MP	SAMEER KUMAR DAS
377	15191/2023 WP(C)/1584/2022	M/S KRISHNA AUTO INDUSTRIES-MP	SANTANU KUMAR SARANGI
378	15192/2023 WP(C)/31478/2023	M/S. GOPAL RAM AND SONS-MP	JIBAN JYOTI PRADHAN
379	15193/2023 WP(C)/31485/2023	CHINMAYA PANDA-MP	SANTOSH KUMAR DWIVEDY
380	15194/2023 WP(C)/31487/2023	ABDUL JABBAR KHAN-MP	ALOK KUMAR PANDA
381	15195/2023 WP(C)/31490/2023	SANJAY KUMAR KHANDELWAL-MP	SANTOSH KUMAR DWIVEDY
382	15196/2023 WP(C)/17013/2022	BABI DUSAR-MP	RASHMI NARAYAN PATNAIK, ANIMA KUMAR DEI
383	15197/2023 WP(C)/31497/2023	JUDHISTIR SAHU-MP	SRIKANTA KUMAR NATH
384	15198/2023 WP(C)/31499/2023	M/S AGRICULTURAL PRODUCT STORAGE, GANJAM-MP	AMITAV TRIPATHY
385	15199/2023 WP(C)/31501/2023	BHAGABAN NAYAK-MP	SUBHENDU KUMAR NAYAK
386	15200/2023 WP(C)/31510/2023	M/S SHANKAR TALKIES, CUTTACK-MP	PRAMOD KUMAR NAYAK
387	15201/2023 WP(C)/31512/2023	PARBATI PAL-MP	BIBHUTI RANJAN MOHANTY
388	15202/2023 WP(C)/15043/2023	SUJIT KUMAR PADHY-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
389	15203/2023 WP(C)/5202/2018	BHAJAMANA BHOI-MP	
390	15204/2023 WP(C)/19207/2022	SRI BUDHIGHARA THAKURANI BIJE, ANKUSAPURA-MP	S.S.MOHAPATRA
391	15205/2023 WP(C)/31519/2023	JAGADISH CHHACHHAN-MP	RAJIB RATH
392	15206/2023 WP(C)/28110/2023	HIMANSU SEKHAR JENA-MP	
393	15207/2023 WP(C)/14046/2020	PRADEEP KUMAR SAHOO-MP	
394	15208/2023 WP(C)/31521/2023	RANJAN KUMAR MISHRA-MP	SUKANTA KUMAR MISHRA
395	15209/2023 WP(C)/31522/2023	BAJRANG LAL AGRAWAL-MP	BISWAMBAR MOHANTY
396	15211/2023 WP(C)/31528/2023	SUKANTA SAHOO-MP	BRAHMANANDA TRIPATHY
397	15213/2023 WP(C)/31529/2023	M/S KSHIROD KUMAR NAYAK, KENDRAPARA-MP	SUBASH CHANDRA SAHOO
398	15214/2023 WP(C)/31530/2023	M/S. NALIN KUMAR SWAIN, JAGATSINGHPUR-MP	ITISHREE TRIPATHY
399	15215/2023 WP(C)/31529/2023	M/S KSHIROD KUMAR NAYAK, KENDRAPARA-MP	SUBASH CHANDRA SAHOO
400	15216/2023 WP(C)/31531/2023	M/S DAS AND SONS INFRACON PVT. LTD., BERHAMPUR-MP	NANBALA ROY CHOUDHURY
401	15217/2023 WP(C)/31533/2023	M/S DAS AND SONS INFRACON PVT. LTD., BERHAMPUR-MP	NANBALA ROY CHOUDHURY
402	15218/2023 WP(C)/27090/2023	UMERI DISTILLERY PVT. LTD, KORAPUT-MP	BIRAJA PRASANNA DAS
403	15219/2023 WP(C)/31537/2023	ANAND KUMAR SHARMA-MP	SUSANTA KUMAR BARAL
404	15220/2023	RASMITA PRADHAN-MP	NIHAL RATH

405	WP(C)/31538/2023 15221/2023	SANTOSH KUMAR AGRAWAL-MP	PRASANTA KUMAR ROUTRAY
406	WP(C)/31539/2023 15222/2023	SABITA NAYAK-MP	JITENDRA KUMAR MISHRA (2)
407	WP(C)/31541/2023 15223/2023	TUKUNA SETHI-MP	MAHESWAR MOHANTY
408	WP(C)/31549/2023 15224/2023	LALBAHADUR SAHU-MP	CHINMAYA MOHANTY
409	WP(C)/31554/2023 15225/2023	RANJAN KUMAR SAHOO-MP	MANASH RANJAN NAYAK
410	WP(C)/17465/2023 15226/2023	RANJAN KUMAR SAHOO-MP	MANASH RANJAN NAYAK
411	WP(C)/17465/2023 15227/2023	NAKUL MAHAKUD-MP	CHINMAYA MOHANTY
412	WP(C)/31558/2023 15228/2023	AJAY JOSHI @ AJAY KUMAR JOSHI-MP	BIKASH JENA
413	WP(C)/31559/2023 15229/2023	BIDYADHAR SATAPATHY-MP	CHINMAYA MOHANTY
414	WP(C)/31561/2023 15230/2023	DINABANDHU SAHU-MP	CHINMAYA MOHANTY
415	WP(C)/31564/2023 15231/2023	M/S. RADHARANI COMMERCIAL PVT. LTD.-MP	KSHIROD KUMAR SAHOO
416	WP(C)/31555/2023 15232/2023	SUDARSHAN BARIK-MP	CHINMAYA MOHANTY
417	WP(C)/31567/2023 15233/2023	GAJENDRA PATRA-MP	CHINMAYA MOHANTY
418	WP(C)/31573/2023 15234/2023	BINAY BACHAN PRAJAPATI-MP	CHINMAYA MOHANTY
419	WP(C)/31574/2023 15235/2023	CHITTARANJAN PRAJAPATI-MP	CHINMAYA MOHANTY
420	WP(C)/31577/2023 15236/2023	RAJESH KUMAR SAHU-MP	CHINMAYA MOHANTY
421	WP(C)/31579/2023 15237/2023	RAJESH KUMAR DASH-MP	SAUBHAGYA KUMAR SAMAL
422	WP(C)/31578/2023 15238/2023	M/S. SHREE KRUPALU STEEL AND CASTING, JAJPUR-MP	SOUMYA MISHRA
423	WP(C)/31580/2023 15239/2023	M/S. SHREE KRUPALU STEEL AND CASTING, JAJPUR-MP	SOUMYA MISHRA
424	WP(C)/31580/2023 15240/2023	TANU CHARAN SAHU-MP	PRANAB KUMAR SAMANTRAY
425	WP(C)/11874/2020 15241/2023	ANUPAMA PADHI-MP	JYOTI PATNAIK
426	WP(C)/31582/2023 15242/2023	SURYAKANTA MAJHI-MP	DEEPAK KUMAR MOHAPATRA
427	WP(C)/23136/2023 15243/2023	SANJAYA KUMAR SAHU-MP	DEEPAK KUMAR MOHAPATRA
428	WP(C)/23134/2023 15244/2023	JAYA KUMAR PRUSTY-MP	DEEPAK KUMAR MOHAPATRA
429	WP(C)/23063/2023 15245/2023	SUSIL KUMAR BARAL-MP	DEEPAK KUMAR MOHAPATRA
430	WP(C)/23033/2023 15246/2023	AMBIKA PRASAD DASH-MP	BHABANI SANKAR TRIPATHY (1)
431	WP(C)/13743/2023 15247/2023	DHANI PATRA-MP	SUKANTA KUMAR DALAI
432	WP(C)/19567/2022 15248/2023	ARYA ASSOCIATE, CUTTACK-MP	SUCHETA GUMANSINGH
433	WP(C)/31584/2023 15249/2023	PRABHAT KUMAR DAS-MP	PITAMBAR ACHARYA
434	WP(C)/31583/2023 15250/2023	KIAMANI @ KISMANI MADHEI-MP	ARIJEET MISHRA
435	WP(C)/31585/2023 15251/2023	ARYA ASSOCIATE, CUTTACK-MP	SUCHETA GUMANSINGH
	WP(C)/31586/2023		

436	15252/2023 WP(C)/31588/2023	REBATI JENA-MP	AKSHAYA KUMAR PANDEY
437	15253/2023 WP(C)/31589/2023	TRILOCHAN @ KAMADEV SETHI-MP	BIDYADHAR MANSING
438	15254/2023 WP(C)/31590/2023	SAI SUMAN PANDA-MP	JYOTI PATNAIK
439	15255/2023 WP(C)/31596/2023	SAROJ KUMAR PRADHAN-MP	ADISHA MOHANTY
440	15256/2023 WP(C)/31601/2023	SANJAYA KUMAR PRADHAN-MP	PRAJIT KUMAR PRADHAN
441	15257/2023 WP(C)/31605/2023	AJAY KUMAR SAMAL-MP	AMIT PATTNAIK
442	15258/2023 WP(C)/31609/2023	MANJULATA PANDA-MP	AMIYA KUMAR CHHATOI
443	15259/2023 WP(C)/31611/2023	RAMESH CHANDRA SAHOO-MP	RAKESH SAHU
444	15260/2023 WP(C)/31234/2023	BISWA PRAKASH BEHERA-MP	SIBANARAYAN BISWAL
445	15261/2023 WP(C)/31232/2023	BISWA PRAKASH BEHERA-MP	SIBANARAYAN BISWAL
446	15262/2023 WP(C)/31219/2023	BISWA PRAKASH BEHERA-MP	SIBANARAYAN BISWAL
447	15263/2023 WP(C)/31607/2023	JAYANTI JENA-MP	KISHORE KUMAR MISHRA
448	15264/2023 WP(C)/16730/2023	SRIKANTA PARIJA-MP	SIDHESWAR MALLIK
449	15265/2023 WP(C)/31615/2023	SANDIP KUMAR PANIGRAHI-MP	SUBHADUTTA ROUTRAY
450	15266/2023 WP(C)/22035/2023	SABITRI NAG-MP	
451	15267/2023 WP(C)/26312/2023	JADA SOMESWAR RAO-MP	MANMAYA KUMAR DASH
452	15268/2023 WP(C)/9791/2023	SITAKANTA MISHRA-MP	PRAFULLA KUMAR MOHAPATRA
453	15269/2023 WP(C)/31616/2023	JAYANTI JENA-MP	KISHORE KUMAR MISHRA
454	15270/2023 WP(C)/31171/2023	M/S. SOMRAJ ENGINEERING UDYOG INDIA-MP	SABYASACHI PANDA
455	15271/2023 WP(C)/25690/2023	JOLJEN LAKRA-MP	M/S PRSANNA KU PARHI ASGI
456	15272/2023 WP(C)/31171/2023	M/S. SOMRAJ ENGINEERING UDYOG INDIA-MP	SABYASACHI PANDA
457	15273/2023 WP(C)/31171/2023	M/S. SOMRAJ ENGINEERING UDYOG INDIA-MP	SABYASACHI PANDA
458	15274/2023 WP(C)/31619/2023	SAILABALA JENA-MP	ABHISHEK DASH
459	15275/2023 WP(C)/31620/2023	BISWAJIT LENKA-MP	DEEPAK KUMAR PANI